

COURT NO. 34**THE HONOURABLE SRI JUSTICE ALAPATI GIRIDHAR**

To be Heard on Thursday The 8th day of October 2026(AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>PART-HEARD CASES</u>					
1	CRLA/816/2009 (SC/261/2007)	DARAM NAGABHUSHANA RAO Vs THE STATE OF A.P.	C SHARAN REDDY	PUBLIC PROSECUTOR (AP) VENKATESWARLU GADIPUDI My Lord, PAPER BOOK READY	KRISHNA
<u>FOR DISMISSAL</u>					
2	MACMA/1385/2012 (OP/181/2008)	THE NEW INDIA ASSURANCE COMPANY LTD Vs JALLI CHITTEMA & 2 ORS	C PRAKASH REDDY	. K GOVERDHAN REDDY R1, R2 - UNSERVED RETURNED AS PER POSTAL ENDORSEMENT "ADDRESSEE NOT IN VILLAGE". R3 - APP BY M/S K GOVERDHAN REDDY.	KURNOOL
3	MACMA/2103/2012 (OP/90/2004)	KOVURU CHINNA SUBBAIAH Vs S.SUNDARA MURTHY & ANR	NAGARAJU NAGURU	. SURI BABU PUPPALA RAMACHANDRAREDDY GADI R2-APP. BY M/S SURI BABU PUPPALA R1-DISD. FOR DEFAULT VIDE C.O. DATED 08/12/11. TRIAL COURT RECORD AVAILABLE	SPS NELLORE
4	MACMA/1741/2014 (OP/856/2007)	SHAIK AMEENA & 2 ORS Vs S.VENKATESWARA REDDY & ANR	ANAND BABU DRONANDULA	. VENNA KALYAN CHAKRAVARTHI	GUNTUR
5	MACMA/36620/2014/ (Filing No.) IA 1/2014(MACMAMP 5757/2014) Condone Delay Petition	CHOPPA RAMANA VIZIANAGARAM DIST Vs SIRIVURI RAMANA RAJU VIZIANAGARAM AND 2 OTHERS	G SAI NARAYANA RAO	TRIAL COURT RECORD NOT AVAILABLE	VIZIANAGARAM
<u>INTERLOCUTORY</u>					
6	IA/1/2024 Condone Delay Petition MACMA/3594/2012	MR. THOMAS RAJ KUMAR EDWARDS ALIEAS THOMAS EDWARD Vs	G SAI NARAYANA RAO	RAMACHANDRAREDDY GADI G CHANDRA SHAKHAR RAO R1 & R2 APP BY G CHANDRA SHAKHAR RAO. R3 APP BY RAMACHANDRAREDDY GADI	VIZIANAGARAM
7	IA/2/2024 Restoration Petition MACMA/3594/2012	MR. THOMAS RAJ KUMAR EDWARDS ALIEAS THOMAS EDWARD Vs	G SAI NARAYANA RAO G SAI NARAYANA RAO	RAMACHANDRAREDDY GADI G CHANDRA SHAKHAR RAO R1 & R2 APP BY G CHANDRA SHAKHAR RAO. R3 APP BY RAMACHANDRAREDDY GADI	VIZIANAGARAM

8	MACMA/7454/2014/ (Filing No.) IA 1/2014(MACMAMP 1250/2014) Condone Delay Petition IA 3/2014(MACMAMP 7456/2014) Stay Petition	KUMARI SAHU Vs PATTI RAGAMANJARI AND 3 OTHERS	ARAVALA RAMA RAO	RAMACHANDRAREDDY GADI	SRIKAKULAM
9	MACMA/8637/2014/ (Filing No.) IA 1/2015(MACMAMP 3220/2015) Condone Delay in Rep IA 3/2015(MACMAMP 24992/2015) Guardian Petition	VANNEMPALLE ALIVELI KADAPA DISTRICT & 4 OTHERS Vs V.SURENDRANATHA REDDY PRODDATUR AND 2 OTHERS	V NITESH		YSR KADAPA
10	MACMA/23663/2014/ (Filing No.) IA 1/2014(MACMAMP 3749/2014) Condone Delay Petition	K VENKATA SUBBA REDDY Vs MANNUR RAJA GOPAL @ RAJA GOPALUDU AND ANOTHER	D KODANDARAMI REDDY	GUDI SRINIVASU R1 - NOTICE SENT NOT YET RETURNED. R2 - UNSERVED RETURNED AS PER POSTAL ENDORSEMENT "LEFT".	YSR KADAPA
11	MACMA/26357/2014/ (Filing No.) IA 2/2015(MACMAMP 1185/2015) Condone Delay Petition IA 6/2015(MACMAMP 9926/2015) Fix an Early Date	GUDAVALLI ANU RADHA W.G.DIST & 3 OTHERS Vs A MALLIKARJUNA CUDDAPAH DIST AND 2 OTHERS	B V KRISHNA REDDY	N RAMA KRISHNA R1 R2 UNSERVED,R1 - UNSERVED RETURNED. R2 - UNSERVED RETURNED. R3 - APP BY M/S N.RAMAKRISHNA. MEMO PROOF OF SERVICE FILED VIDE USR NO.17695/24.	WEST GODAVARI
12	MACMA/31572/2014/ (Filing No.) IA 1/2014(MACMAMP 4868/2014) Condone Delay Petition IA 2/2014(MACMAMP 5161/2014) Stay Petition	IFFCO-TOKIO GENERAL INSURANCE COMPANY LIMITED Vs CHUDAMANI DOLAI AND 4 ORS	GUDI SRINIVASU	RAMACHANDRAREDDY GADI	SRIKAKULAM
13	MACMA/39786/2014/ (Filing No.) IA 2/2014(MACMAMP 39790/2014) Permission Petition IA 1/2015(MACMAMP 122/2015) Condone Delay Petition	MUDUNURU RADHA & 3 OTHERS Vs PERUGU SYDULU AND ANOTHER	CHALLA AJAY KUMAR	R2- NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED	KRISHNA
14	MACMA/40806/2014/ (Filing No.) IA 2/2014(MACMAMP 40808/2014) Amendment Petition IA 2/2015(MACMAMP 4044/2015) Condone Delay Petition	PULLA LAKSHUMMA KADAPA DIST & 3 OTHERS Vs G.NARASIMHA REDDY KADAPA DIST AND ANR	D KODANDARAMI REDDY	R1 UNSERVED,R1 - NOTICE SENT NOT YET RETURNED. R2 - UNSERVED & RETURNED AS PER POSTAL ENDORSEMENT ("NO SUCH OFFICE IN THIS ADDRESS").	YSR KADAPA

FINAL HEARING

15.1 along with 15

15	CRLA/1079/2006 (CC/5/1999)	P. BABU Vs THE STATE ACB ANANTHAPUR RANGE REP. BY SPL.P.P.	SUDHAKARA RAO AMBATI	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	ANANTAPUR
15.1	CRLA/1080/2006 (CC/4/1999)	P. BABU Vs THE STATE ACB ANANTHAPUR RANGE THRGH ACB H.C. OF AP HYD.	SUDHAKARA RAO AMBATI	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	ANANTAPUR

16	CRLA/96/2007 (CC/14/2002) IA 1/2018 Condone Delay in Rep IA 2/2018 Condone Delay Petition IA 3/2018 L R Petition	SRI SHAIK ABDUL RAHIM Vs THE STATE OF A.P.	D PURNACHANDRA REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB IA 1/2018, IA2/2018, IA 3/2018 WERE NOT RECEIVED FROM ERSTWHILE COMMON HIGH COURT. PAPER BOOK AVAILABLE	ANANTAPUR
17	CRLA/115/2007 (CC/4/2002)	SRI DASARI ASHOK KUMAR Vs THE STATE REP BY ITS DISTRICT INSPECTOR-I ACB	GANGISETTI UMA SANKAR	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB My Lord, PAPER BOOK READY	KRISHNA
18	CRLA/856/2007 (SC/20/2006)	ANAPARTHI SRIRAMA CHANDRA MURTHY @ RAMAMURTHY Vs STATE OF A.P	VENKAT CHALLA	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	EAST GODAVARI
19	CRLA/1374/2007 (CC/11/2003) IA 1/2026 Recall Petition	VENNAKULA BHASKARA RAO (DIED) Vs THE STATE OF A.P.	V R MACHAVARAM	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I. MY LORD PAPER BOOK READY	VISAKHAPATNAM
20	CRLA/1416/2007	K.REDDY SAHEB (DIED) Vs THE STATE OF AP	.. HARINADH NIDAMANURI	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB My Lord, PAPER BOOK READY	ANANTAPUR
21	CRLA/1654/2007 (CC/8/2003) IA 1/2026 Recall Petition	B.RANGANAYAKULU & ANOTHER Vs THE STATE OF A.P.	B V ANJANEYULU	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB My Lord, CONDITIONAL ORDER COMPLIED WITH COSTS OF RS 8000/- EACH ARE PAID FILED VIDE USRNO: 111134 OF 2026 DATED 22/09/2026 COST MEMO PUT UP PAPER BOOK READY	KURNOOL

22.1 along with 22

22	CRLA/534/2008 (CC/4/2002) IA 2/2008(CRLMP 8935/2008) Bail (u/s 389(1))	KARANCHAND VIJAYA KUMAR DAS Vs STATE OF A.P. REP BY INSPECTOR OF POLICE ACB VIZIANAGARAM	SODUM ANVESHA	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD PAPER BOOK READY	VISAKHAPATNAM
22.1	CRLA/1522/2009 (CC/4/2002)	THE STATE OF A.P. Vs KARAMCHAND VIJAYA KUMAR DAS	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	SODUM ANVESHA	VISAKHAPATNAM
23	CRLA/709/2008 (SC/348/2007)	CHANDU VEERA RAGHAVAIAH AND 2 OTHERS Vs THE STATE OF A.P. REP BY PP.	G L NAGESWAR RAO	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	GUNTUR
24	CRLA/889/2008 (CC/70/1999)	V.K.MOHANA SUNDARAM Vs K.K. PANDURANGA MUDALI & ANOTHER	P JAGADISH CHANDRA PRASAD	V NITESH PUBLIC PROSECUTOR TRAIL COURT RECORD NOT RECEIVED	CHITTOOR
25	CRLA/1383/2008 (CC/11/1998)	PUPPALA RAMA KRISHNA VARA PRASADA RAO Vs STATE OF A.P. REP BY SPL.PP.	D SANGEETHA REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD PAPER BOOK READY	KRISHNA
26	CRLA/707/2009 (SC/331/2001)	THE PUBLIC PROSECUTOR Vs SETTIPALLI RAMBABU @ RAMPANDU	PUBLIC PROSECUTOR (AP)	KAMBHAMPATI RAMESH BABU My Lord, PAPER BOOK READY	WEST GODAVARI

27	CRLA/823/2009 (CC/1170/2007)	GHANTA NAGESWARA RAO Vs KOTHAPALLI KRISHNA MOHAN AND ANOTHER	KRUPACHAND GOGINENI	PUBLIC PROSECUTOR (AP) HONOURABLE SIR MEMO PROOF OF SERVICE FILED R1-NOTICE SENT ON 06/08/2009 NOT YET RETURNED R2-PP TRIAL COURT RECORD RECEIVED	GUNTUR
28	CRLA/1072/2009 (SC/2/2006)	THE STATE OF A.P. Vs PADIGIREDDY PADNAMMA @ VIJAYAMMA	PUBLIC PROSECUTOR	SURESH KUMAR REDDY KALAVA My Lord, PAPER BOOK READY	SPS NELLORE
29	CRLA/310/2010 (CC/121/2001)	SRI SAI KRISHNA MEDICAL AGENCIES PALAKOL Vs NANGIPUDI SRI RAMA MURTHY & ANOTHER	P DURGA PRASAD	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	WEST GODAVARI
30	CRLA/318/2010 (CC/266/2007)	SMT. NUKAVARAPU SRIKANTHA GUNTUR. Vs VELCHURI SRI RAMULU GUNTUR & ANR.	VENKATESWARLU POSANI	PUBLIC PROSECUTOR (AP) K SESHARAJYAM MY LORD TRAIL COURT RECORD RECEIVED	GUNTUR
31	CRLA/408/2010 (STC/207/2007) IA 1/2010(CRLAMP 591/2010) Leave Petition	T.CHITTI BABU Vs THE STATE OF ANDHRA PRADESH & ANOTHER	J LOKESH REDDY	PUBLIC PROSECUTOR (AP) PASALA PONNA RAO MY LORD TRAIL COURT RECORD RECEIVED	CHITTOOR
32	CRLA/503/2010 (CC/457/2005)	MR. NUMBURI PRATAPA RAJU KAIKALUR KRISHNA DIST. Vs THE STATE OF A.P. REP. BY P.P. HYDERABAD & ANR.	VENKATA RANGADAS KANURI	PUBLIC PROSECUTOR (AP) TRIAL COURT RECORD RECEIVED	KRISHNA
33	CRLA/504/2010 (CC/46/2006)	SRI. SRINIVASA FERTILIZERS Vs SRI .VENKATARAMANA ENTERPRISES	N SEETALAXMI	PUBLIC PROSECUTOR (AP) J PRADEEP KIRAN MY LORD TRAIL COURT RECORD RECEIVED	SPS NELLORE
34	CRLA/561/2010 (CC/64/2006) IA 2/2010(CRLAMP 846/2010) Miscellaneous Petition	M/S. LAKSHMI MODERN RICE MILL Vs PALLERLAMUDI RAMESH	T V JAGGI REDDY	PUBLIC PROSECUTOR (AP) VENKATA RANGADAS KANURI	WEST GODAVARI
35	CRLA/605/2010 (CC/268/2008) IA 1/2010(CRLAMP 956/2010) Leave Petition	M/S. SHRIRAM CITY UNION FINANCE LTD. TENALI. Vs P. RAVINDRA TENALI GUNTUR DIST. & ANR.	O UDAYA KUMAR	PUBLIC PROSECUTOR (AP) MAHESWARA RAO KUNCHEAM	GUNTUR
36	CRLA/655/2010 (CC/32/2007)	PIDUGU VENKATA RAMAN MURTHY Vs YANDAPALLI RAMESH BABU & ANOTHER	RAJA REDDY KONETI	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	GUNTUR
37	CRLA/658/2010 (CC/430/2007)	P.SRINIVASA REDDY Vs THE STATE OF A.P. & ANOTHER	J JANAKIRAMI REDDY	PUBLIC PROSECUTOR P NARASIMHULU TRAIL COURT RECORD RECEIVED	KURNOOL

38	CRLA/670/2010 (CC/125/2006)	SMT. K.SHARADA Vs SMT. B.SUSHEELAMMA & THE STATE OF ANDHRA PRADESH	K RATHANGA PANI REDDY	PUBLIC PROSECUTOR (AP) J JANAKIRAMI REDDY PAPER BOOK NOT READY L C RECORD RECEIVED	KURNOOL
39	CRLA/678/2010 (CC/29/2009)	AKKUMAHANATHI PANDURANGA PRASAD Vs PULI SRINIVASA RAO & THE STATE OF A.P.	MARELLA RADHA	PUBLIC PROSECUTOR (AP) K SRINIVAS R1 APPE PAPER BOOK NOT READY L C RECORD RECEIVED	GUNTUR
40	CRLA/694/2010 (SC/204/2009)	MR. MEDEPALLI NAGA RAJU GUDIVADA KRISHNA DIST. Vs THE STATE OF A.P. REP. BY P.P. HYDERABAD.	VENKATA RANGADAS KANURI	PUBLIC PROSECUTOR (AP) MY LORD, PAPER BOOK READY	KRISHNA
41	CRLA/728/2010 (CC/483/2009)	ALAPATI KASI SUBBARAYAN Vs THE STATE OF A.P. REP BY PP. AND ANOTHER	SAI GANGADHAR CHAMARTY	PUBLIC PROSECUTOR (AP) ELEVATED AS JUDGE NOTICE ISSUED ON 28/10/2022, THROUGH II ADDITIONAL JUDICIAL FIRST CLASS MAGISTRATE TANUKU, WEST GODAVARI. IT HAS NOT YET RETURNED TRAIL COURT RECORD RECEIVED	WEST GODAVARI
42	CRLA/857/2010 (CC/747/2009)	BONDALA KONDALA RAO Vs M/S. RAJA RAJESWARI ENTERPRISES & 2 OTHERS	Y SUDHAKAR	PUBLIC PROSECUTOR TRAIL COURT RECORD RECEIVED	VISAKHAPATNAM
43	CRLA/869/2010 (CC/929/2003)	M/S DFL FINANCE LTD. Vs DR. KONERU RAVINDRANATH TAGORE & ANOTHER	CH B R P SEKHAR	PUBLIC PROSECUTOR (AP) B SHESHU KUMAR	KRISHNA
44	CRLA/871/2010 (CC/767/2008) IA 2/2010(CRLAMP 1265/2010) Leave Petition	KOLLI UPENDRA MADHAVA GOKHALE Vs PULIPATI MADHURI AND ANOTHER	E SAMBASIVA PRATAP	PUBLIC PROSECUTOR TENNETI PRABHU DASU TRIAL COURT RECORD RECEIVED	KRISHNA
45	CRLA/919/2010 (CC/35/2007)	TADEKORU SRIHARI BABU Vs TADEKORU & ANOTHER	K VENUMADHAV	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	GUNTUR
46	CRLA/1101/2010 (CC/294/2009)	DEVABHAKTHUNI ASHOK KUMAR Vs VALLBHANENI ASHOK KUMAR	T V V KOTESWARA RAO	P RAVI KIRAN PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED	KRISHNA
47	CRLA/1139/2010 (CC/673/2008)	KONAKALA BALA NAGA LAKSHMI Vs KODALI SOMA SANKARA VARA PRASAD	B P RAJU	PUBLIC PROSECUTOR (AP) NARESH BYRAPANENI MY LORD REPORT RECEIVED FROM VII ADDL JUDICIAL MAGISTRATE OF I CLASS FAC-VI ADDL JUDICIAL MAGISTRATE OF I CLASS, VIJAYAWADA PUT UP IN THE BUNDLE	KRISHNA

48	CRLA/1140/2010 (CC/1319/2006)	M/S. SRI SHIRDI COMMODITY & DERIVATIVES SERVICE PVT.LTD. Vs KESHETTY SHYAM SUNDER & THE STATE OF A.P.	A HARIPRASAD REDDY	PUBLIC PROSECUTOR MOHD MUZAFFER ULLAH KHAN TRAIL COURT RECORD RECEIVED	KRISHNA
49	CRLA/1175/2010 (CC/953/2004) IA 2/2010(CRLAMP 1886/2010) Leave Petition	DONTHALA DURGA LAKSHMIDEVI Vs THE STATE OF A.P. REP BY PP. AND ANOTHER	T V JAGGI REDDY	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED	EAST GODAVARI
50	CRLA/1194/2010 (STC/295/2005)	P.JHANSI Vs D.BALA	P GOVIND REDDY	PUBLIC PROSECUTOR (AP)	CHITTOOR
51	CRLA/1207/2010 (CC/324/2009)	G.SRINIVAS REDDY VISAKHAPATNAM Vs ALLA NARSINGA RAO VISAKHAPATNAM AND ANOTHER	E V V S RAVI KUMAR	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	VISAKHAPATNAM
52	CRLA/1366/2010 (SC/7/2010)	YERUVA (THOPULA RAYAPU REDDY) Vs THE STATE OF A.P.	A HARIPRASAD REDDY	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	GUNTUR
53	CRLA/1420/2010 (CC/424/2005)	KARRI RAVINDRA REDDY Vs THE STATE OF AP REP BY ITS PP HYD. & ANOTHER	ELEVATED AS JUDGE	PUBLIC PROSECUTOR (AP) D SANGEETHA REDDY	VISAKHAPATNAM
54	CRLA/1449/2010 (CC/269/2006)	CHIRASANI RAMAKOTESWARAI Vs THE STATE OF A.P. REP BY PP. AND ANOTHER	ELEVATED AS JUDGE	PUBLIC PROSECUTOR (AP) V R AVULA	GUNTUR
55	CRLA/1/2011 (SC/85/2007)	PUPPALA SRINIVASA RAO Vs THE STATE OF A.P.	K BHEEMA RAO	PUBLIC PROSECUTOR (AP) L C RECORD RECEIVED	VISAKHAPATNAM
56	CRLA/89/2011 (CC/111/2010)	D.MADHAVI Vs V.MANI AND ANOTHER	MASTHAN NAIDU CHERUKURI	PUBLIC PROSECUTOR (AP) R1 NOTICE UNSERVED VIDE PROOF OF SERVICE FILED TRAIL COURT RECORD RECEIVED	CHITTOOR
57	CRLA/100/2011	SRI LAKSHMI AGRO PRODUCTS Vs RADHIKA EXPORTS	THOTA RAMAKOTESWARA RAO	PUBLIC PROSECUTOR (AP)	GUNTUR
58	CRLA/143/2011 (CC/55/2006)	P.GOVINDARAJULU SRIKAKULAM DISTRICT Vs K.RAVINDRA BABU GUNTUR DISTRICT AND ANOTHER	A RAVI SHANKAR	PUBLIC PROSECUTOR (AP) V R AVULA	SRIKAKULAM
59	CRLA/157/2011 (CC/221/2002)	VEMULA NARASIMHAIAH Vs P.N.LAKSHMI AND ANOTHER	O MANOHER REDDY	PUBLIC PROSECUTOR (AP) V VENKATA MAYUR TRAIL COURT RECORD RECEIVED	KURNOOL
60	CRLA/164/2011 (CC/572/2003)	PANJA DHARMA SEKHAR Vs M/S. KRIMPEXX OVERSEAS PRIVATE LIMITED & 2 OTHERS	KAMBHAMPATI RAMESH BABU	PUBLIC PROSECUTOR TRAIL COURT RECORD RECEIVED	WEST GODAVARI

61	CRLA/210/2011 (CC/24/2005)	BANOTH GANDHI Vs THE STATE OF AP REP BY ITS SPL. PP HYD. FOR CBI.	A HARIPRASAD REDDY	P S P SURESH KUMAR Spl. Public Prosecutor for CBI MY LORD PAPER BOOK READY	VISAKHAPATNAM
62	CRLA/238/2011 (CC/7/2007)	VEERAVALLI RADHA KRISHNA MURTHY @ RADHA KRISHAN Vs THE STATE OF ANDHRA PRADESH	R YELLA REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD PAPER BOOK READY	KRISHNA
63	CRLA/303/2011 (CC/72/2006)	M/S RAMA KUMARI TRADERS Vs THE STATE OF AP REP BY ITS PP HYD. & ANOTHER	A JAGANNADHA RAO	PUBLIC PROSECUTOR (AP) T V SRI DEVI TRAIL COURT RECORD RECEIVED	VIZIANAGARAM
64	CRLA/327/2011 (CC/19/2006)	M/S KARSHAKARATNA AGRO CHEMICALS Vs SAKALABATHULA RAMESH & ANOTHER	P VENUGOPAL	PUBLIC PROSECUTOR (AP) KARRI MURALI KRISHNA MY LORD PAPER BOOK READY	VIZIANAGARAM
65	CRLA/354/2011 (CC/18/2007)	SRI KOLUSU KRISHNA MOHAN RAO Vs THE STATE OF AP REP BY ITS SPL. PP HYD.	D PURNACHANDRA REDDY	S SYAMSUNDER RAO- 05795/AP/2181/1998 L C RECORD RECEIVED	KRISHNA
66	CRLA/484/2011 (CC/5/2003) IA 1/2012(CRLAMP 1669/2012) Fix an Early Date IA 1/2014(CRLAMP 854/2014) L R Petition	THE STATE OF A.P. REP BY INSPECTOR OF POLICE ACB Vs P.V.CHALAPATHI	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	HARISH KUMAR RASINENI GULAM RABBANI MY LORD PAPER BOOK READY	ANANTAPUR
67	CRLA/561/2011 (CC/18/2006)	M/S. KARSHAKARATNA AGRO CHEMICALS REP.BY MANAGING PARTNER Vs SAKALABATHULA RAMESH SRIKAKULAM DISTRICT AND ANR REP.BY PP	P VENUGOPAL	P VEERA REDDY MY LORD PAPER BOOK READY	VIZIANAGARAM
68	CRLA/568/2011	KAVURI KRISHNA KUMARI GUNTUR GUNTUR DISTRICT Vs NARISSETTY PURNACHANDRA SEKHAR GUNTUR POST AND ANR	S SYAMSUNDER RAO	PUBLIC PROSECUTOR (AP)	GUNTUR
69.1 along with 69					
69	CRLA/572/2011 (CC/235/2008)	AARI HARI BABU Vs YALLA SURESH AND ANOTHER	N SRIRAM MURTHY	PUBLIC PROSECUTOR (AP) RAMESH BABU SANAKA MEMO FILED PUT UP IN THE BUNDLE	GUNTUR
69.1	CRLA/570/2011 (CC/236/2008)	AARI HARI KRISHNA MURTHY BAPATLA GUNTUR DISTRICT Vs YALLA SURESH & THE STATE OF A.P.	N SRIRAM MURTHY	PUBLIC PROSECUTOR (AP) RAMESH BABU SANAKA	GUNTUR
70.1,70.2,70.3 along with 70					
70	CRLA/863/2011 (CC/24/2006) IA 1/2020 Suspension Petition	BALUGURI VIJAYA BABU Vs THE STATE OF AP REP BY ITS SPL. PP HYD. FOR ACB.	M.V.RAMANA KUMARI	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD PAPER BOOK READY	VISAKHAPATNAM

70.1	CRLA/859/2011 (CC/24/2006) IA 1/2026 Leave Petition IA 2/2026 Condone Delay Petition IA 3/2026 L R Petition	SRI INDUPALLI SATYA PRAKASH KUMAR Vs THE STATE OF A.P. THRU ACB	G VENKATA REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	VISAKHAPATNAM
70.2	CRLA/884/2011 (CC/24/2006)	REDDY APPALA NAIDU Vs THE STATE OF AP.REP.BYITS SPL.P.P ACB	A HARIPRASAD REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	VISAKHAPATNAM
70.3	CRLA/885/2011 (CC/24/2006)	CHEEPURUPALLI DEMUDU Vs THE STATE OF AP REP BY ITS SPL. PP HYD. FOR ACB.	A HARIPRASAD REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	VISAKHAPATNAM
71.1 along with 71					
71	CRLA/947/2011 (CC/7/1998)	THE STATE REP.BY DY. SUPERINTENDENT OF POLICE ACBCIUHYD. Vs T. RAMANAIDU (DIED) REP. BY LR T. ADI LAKSHMI W/O LATE RAMA NAIDU	A GAYATHRI REDDY Standing Counsel for ACB cum Spl. PP	VINOD KUMAR PEMMASANI	VISAKHAPATNAM
71.1	CRLA/133/2011 (CC/7/1998)	T. RAMANAIDU (DIED) REP. BY LR. T. ADI LAKSHMI W/O. LATE RAMANAIDU Vs STATE OF A.P. REP BY SPL.PP.	VINOD KUMAR PEMMASANI	UDAYA BHASKARA RAO(SC FOR ACB&SPL PP)	VISAKHAPATNAM
72	CRLA/1100/2011 (CC/104/2007)	GARIKIPATI VEERANJANEYULU Vs BOOPPANA PARAMESWARA RAO & ANOTHER	V V L N SARMA	PUBLIC PROSECUTOR (AP) A V L S PRAKASH	KRISHNA
73	CRLA/1101/2011 (CC/105/2007)	GARIKIPATI MADHAVA RAO Vs BOPPANNA LAKSHMI NARAYANA PRASAD & ANOTHER	V V L N SARMA	PUBLIC PROSECUTOR (AP) A V L S PRAKASH	KRISHNA
74	CRLA/1114/2011 (SC/325/2010)	ADAPA SATYAVATHI Vs THE STATE OF ANDHRA PRADESH	TURAGA SAI SURYA	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	EAST GODAVARI
75	CRLA/1264/2011 (STC/115/2008)	S.SHAREEF CHITTOOR DISTRICT Vs THE STATE OF AP. REP. BY PP. HIGH COURT HYDERABAD AND ANR	MAHADEVA KANTHRIGALA	PUBLIC PROSECUTOR (AP)	CHITTOOR
76	CRLA/1336/2011 (CC/101/2010)	PASUPULETI SARADA GUNTUR CITY AND DISTRICT Vs R.JHANSI LAKSHMI AMEERPET HYD AND ANR REP. PP.HYDERABAD	CHALLA SRINIVASA REDDY	PUBLIC PROSECUTOR TURAGA SAI SURYA TRIAL COURT RECORD RECEIVED	GUNTUR
77	CRLA/1345/2011	KHAJA FARZANA Vs MOHAMEED BAJI & THE STATE OF A.P. REP. BY ITS PP	V V N NARASIMHAM	PUBLIC PROSECUTOR (TG) V R AVULA	KRISHNA

NOTE: ONWARDS FROM COMPUTER CAUSE LIST DATED 08.10.2026.

78	CRLA/1355/2011 (CC/729/2010)	KOLLA VENKATA RAMACHANDRA RAO RAJAHMUNDRY Vs STATE OF A.P. REP. BY PP. HIGH COURT HYDERABAD AND ANR	MANGENA SREE RAMA RAO	PUBLIC PROSECUTOR (AP) G SIMHADRI TRIAL COURT RECORD RECEIVED	EAST GODAVARI
79	CRLA/1356/2011 (CC/91/2009)	ALLAM TIRUMALA RAO Vs SRI KASURKURTHI NAGESWARA RAO & THE STATE OF A.P.	TURAGA SAI SURYA	PUBLIC PROSECUTOR (AP) DASARI S V V S V PRASAD TRAIL COURT RECORD RECEIVED	WEST GODAVARI
80	CRLA/151/2012 (CC/27/2007)	SRI VEERAMACHANENI POORNACHANDRA RAO Vs STATE OF AP. REP BY PP	C SUMON	GHANI A MUSA (SC FOR ACB & SPL PP)	KRISHNA
81	CRLA/814/2012 (CC/768/2006) IA 1/2012(CRLAMP 1682/2012) Leave Petition	MR. T.GNANESHWAR RAO Vs THE STATE OF A.P. REP. BYITS PP & ANOTHER	VENKATA RANGADAS KANURI	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	KRISHNA
82	CRLA/957/2012 (CC/794/2009)	Y.SRINIVASA RAO Vs THE STATE OF AP. REP BY PP & ANOTHER	T D PANI KUMAR	PUBLIC PROSECUTOR (AP) G L NAGESWAR RAO TRAIL COURT RECORD RECEIVED	VISAKHAPATNAM
83	CRLA/994/2012 (CC/233/2009)	K.V.SIVA PRASAD Vs D.VENKATA SWAMY RAJU & ANR	VARUN BYREDDY	PUBLIC PROSECUTOR R1 NOTICE UNSERVED VIDE PROOF OF SERVICE FILED TRAIL COURT RECORD RECEIVED	KURNOOL
84	CRLA/1055/2012 (CC/149/2010)	MALLAMPATI NARENDRA REDDY Vs LINGAMSETTY VENKATESWARLU & ANOTHR	RAMAKRISHNA RAO KOMMINENI	PUBLIC PROSECUTOR (AP) P VIJAYA KIRAN TRAIL COURT RECORD RECEIVED	GUNTUR
85	CRLA/1061/2012 (STC/36/2005) IA 1/2012(CRLAMP 2115/2012) Leave Petition	D.VUTAI AH KADAPA DT. Vs FLASH NET WORK CHENNAI & 2 OTHRS.REP. PP.	V V LAKSHMI NARAYANA	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	YSR KADAPA
86	CRLA/1261/2012 (CC/35/2009) IA 3/2012(CRLAMP 30779/2012) Leave Petition	KONA GURAVAI AH Vs M/S. GOKUL ENTERPRISES & ANOTHER	THOTA RAMAKOTESWARA RAO	B PARAMESWARA RAO LEGAL AID PUBLIC PROSECUTOR TRAIL COURT RECORD RECEIVED	GUNTUR
87	CRLA/1269/2012 (CC/567/2004) IA 1/2012(CRLAMP 2603/2012) Spl Leave Petition	KAPIL CHIT FUNDS (P) LTD. Vs G.DURGA PRASAD AND ANOTHER	P PRABHAKAR REDDY	PUBLIC PROSECUTOR (AP) MY LORD TRAIL COURT RECORD RECEIVED PROOF OF SERVICE NOT FILED R1- NOTICE SERVED VIDE IX ADDL JUDICIAL MAGISTRATE OF I CLASS FAC: II ADDL JUDL. FIRST CLASS MAGISTRATE, MACHILIPATNAM REPORT SUBMITTED PUT UP IN THE BUNDLE	KRISHNA
88	CRLA/1317/2012 (CRLA/141/2011)	VARIKUTI VENKATA REDDY Vs AUDIKATLA BRAHMANANDAM @ A.BRAHMANANDAM & ANOTHER	G VIJAYA SARADHI	B PARAMESWARA RAO LEGAL AID TRAIL COURT RECORD RECEIVED	SPS NELLORE

89	CRLA/5/2013 (SC/40/2012)	BHEEMANABOINA SAMBRAJYAM @ BULLI Vs THE STATE OF ANDHRA PRADESH	V DURGA NAGESWARA RAO	PUBLIC PROSECUTOR MY LORD PAPER BOOK READY	GUNTUR
90	CRLA/9/2013 (CC/29/2007)	VOBBILESETTY SIVARAMA KRISHNA Vs THE STATE OF A.P.	D PURNACHANDRA REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD PAPER BOOK READY	VISAKHAPATNAM
91	CRLA/20/2013 (SC/281/2007)	THE STATE OF A.P. Vs TEKKEPATI RAMULAMMA	PUBLIC PROSECUTOR	K S GOPALA KRISHNAN MY LORD PAPER BOOK READY	SPS NELLORE
92	CRLA/22/2013	VATUKULA SRINIVASULA REDDY Vs THE STATE OF ANDHRA PRADESH	A PRABHAKAR RAO	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD CALLED ON 03 09 2026 NOT RECEIVED	SPS NELLORE
93	CRLA/41/2013 (CC/12/2007)	SRI BUDARAYAVALLASA CHAKRADHAR PATRO Vs THE STATE OF ANDHRA PRADESH	HARI KRISHNA TATA	P S P SURESH KUMAR Spl. Public Prosecutor for CBI MY LORD TRIAL COURT RECORD RECEIVED.	VISAKHAPATNAM
94.1,94.2 along with 94					
94	CRLA/56/2013 (CC/21/2008)	KASUKHELA SATYA SRINIVAS Vs THE STATE OF ANDHRA PRADESH	P PRABHAKAR REDDY	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I. My Lord, PAPER BOOK READY	VISAKHAPATNAM
94.1	CRLA/57/2013 (CC/21/2008)	BACHIRAJU DURGA PRASAD RAO Vs THE STATE OF ANDHRA PRADESH	M N NARASIMHA REDDY	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	VISAKHAPATNAM
94.2	CRLA/79/2013 (CC/21/2008)	SRI MUDHA SUBBARAYUDU (A2) Vs THE STATE OF ANDHRA PRADESH	KOONA REDDY ANJI REDDY	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	VISAKHAPATNAM
95	CRLA/80/2013 (SC/24/2011)	ANGADI HANUMANTHA RAO Vs THE STATE OF ANDHRA PRADESH	SREEKANTH REDDY AMBATI	PUBLIC PROSECUTOR MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
96	CRLA/122/2013 (SC/7/2011)	KOTIPALLI JAYARAJU Vs DEVARAKONDA SRINIVASA RAO	ELEVATED AS JUDGE	PUBLIC PROSECUTOR (AP) ARAVALA RAMA RAO MY LORD TRIAL COURT RECORD RECEIVED	SRIKAKULAM
97	CRLA/125/2013 (CC/4/2003) IA 1/2026 Condone Delay Petition IA 2/2026 L R Petition	S.V.SHOWRI REDDY Vs THE STATE OF A.P. REP. BY ITS INSPECTOR OF POLICE	ELEVATED AS JUDGE	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I. ANAND KUMAR KOCHIRI MY LORD TRIAL COURT RECORD RECEIVED	YSR KADAPA
98	CRLA/139/2013 (SC/41/2012)	PUTTUR VINAYAKAM Vs STATE OF A.P.	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	CHITTOOR
99	CRLA/140/2013 (CC/23/2006)	K.BRAHMAIAH Vs THE STATE OF A.P.	T M K CHAITANYA	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I. MY LORD TRIAL COURT RECORD NOT RECEIVED	VISAKHAPATNAM

100	CRLA/143/2013 IA 1/2015(CRLAMP 105/2015) Fix an Early Date IA 1/2022 Condone Delay in Rep IA 2/2022 L R Petition	V. PARVATHI W/O. V. RAMDAS Vs THE STATE OF A.P. BY THE COMMISSIONER	M V DURGA PRASAD	PUBLIC PROSECUTOR (AP) J UGRANARASIMHA	KRISHNA
101	CRLA/180/2013 (SC/78/2010)	RELANGI JAGADISH Vs THE STATE OF ANDHRA PRADESH	HARINADH NIDAMANURI	PUBLIC PROSECUTOR MY LORD PAPER BOOK READY	VISAKHAPATNAM
102	CRLA/224/2013 (CC/18/2008)	BABEN MAHANTA Vs THE STATE REP. BY ITS STANDING COUNSEL FOR	NIMMAGADDA SATYANARAYANA	P S P SURESH KUMAR Spl. Public Prosecutor for CBI MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
103	CRLA/229/2013 (SC/185/1997)	THE PUBLIC PROSECUTOR Vs TADIPARTHI VENKATA RAMANA REDDY	PUBLIC PROSECUTOR (AP)	D SANGEETHA REDDY C SHARAN REDDY MY LORD PAPER BOOK READY	SPS NELLORE
104	CRLA/297/2013 (SC/267/2012)	K.DAMODRAM Vs THE STATE OF ANDHRA PRADESH	K SRINIVAS	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	CHITTOOR
105	CRLA/301/2013 (CC/22/2008)	KHANDAVALI THIRUMALA SATYA SRIDHAR Vs STATE REP BY ITS STANDING COUNSEL FOR CBI CASES	N SIVA REDDY	P S P SURESH KUMAR Spl. Public Prosecutor for CBI MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
106	CRLA/310/2013 (SC/60/2011)	GADIKOYILA VENKATA SURYA PRASAD Vs THE STATE OF A.P.	N SIVA REDDY	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	EAST GODAVARI
107	CRLA/319/2013 (CC/8/2010)	YADLA VYKUNTAM Vs THE STATE OF ANDHRA PRADESH	UMASANKAR LOKANADHAM	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
108	CRLA/323/2013 IA 1/2026 Recall Petition	UPPARI RAMAIAH @ RAMUDU @ TENKAYALA RAMUDU Vs THE STATE OF ANDHRA PRADESH	BUTTA VIJAYA BHASKER	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	KURNOOL
109	CRLA/324/2013 (SC/29/2007)	MOGILI BHARATH KUMAR Vs THE STATE OF A.P.	GADE VENKATESWARA RAO	PUBLIC PROSECUTOR E SAMBASIVA PRATAP MY LORD PAPER BOOK READY	GUNTUR
110	CRLA/325/2013 (CC/5/2010)	PEDIREDLA BHAGAVANNAIDU Vs THE STATE OF ANDHRA PRADESH	D SANGEETHA REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
111	CRLA/335/2013 (SC/233/2012)	SAMRAJ Vs THE STATE OF ANDHRA PRADESH	D SANGEETHA REDDY	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	CHITTOOR
112	CRLA/338/2013 (CC/3/2010)	YELLAPU SRINIVASA RAO Vs STATE OF A.P.	D KODANDARAMI REDDY	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I. MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM

113	CRLA/339/2013 (CC/21/2009)	BHOGAPURAPU GOWRIPATHI SHARMA Vs STATE OF AP.	K V N SURYAPRAKASH RAO&P V M KRISHNA	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
114	CRLA/349/2013 (SC/470/2011)	YARLAGADDA SEETHARAMAIAH Vs THE STATE OF ANDHRA PRADESH	A SREEDHAR	PUBLIC PROSECUTOR (TG) MY LORD PAPER BOOK READY	KRISHNA
115	CRLA/361/2013 (SC/662/2012)	SAYED MASTHAN VALI Vs THE STATE OF A.P. REP. BY P.P.	K SRINIVAS	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	ANANTAPUR
116	CRLA/364/2013 (SC/619/2012)	UPPARA GOVININDAPPA Vs THE STATE OF AP.	O M R LAW FIRM	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY TRAIL COURT RECORD RECEIVED APPELLANT NOTICE SENT THROUGH SPL CELL SECTION NOT YET RETURNED	ANANTAPUR
117	CRLA/369/2013 (CC/14/2005) IA 1/2026 Condone Delay Petition IA 2/2026 Leave Petition IA 3/2026 L R Petition	AKELLA VENKATA SUBRAMANYA SASTRY Vs STATE	A HARIPRASAD REDDY	P S P SURESH KUMAR Spl. Public Prosecutor for CBI MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
118	CRLA/378/2013 (CC/8/2011)	ALLADI KOTESWARA RAO Vs THE STATE OF AP.	HARINADH NIDAMANURI	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD TRIAL COURT RECORD RECEIVED	SPS NELLORE
119	CRLA/386/2013 (CC/13/2011)	K.SATYAM Vs STATE OF A.P.	A HARIPRASAD REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
120	CRLA/393/2013 (CC/292/2011)	SRI JAYADURGA ENGINEERING AND DIESEL WORKS Vs THE STATE OF ANDHRA PRADESH	S V R SUBRAHMANYAM	PUBLIC PROSECUTOR MY LORD PAPER BOOK READY	VISAKHAPATNAM
121	CRLA/395/2013 (CC/2/2009)	THE STATE OF A.P. THROUGH ACB Vs BINKAM CHENCHIAH	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	MY LORD TRIAL COURT RECORD RECEIVED	SPS NELLORE
122	CRLA/421/2013 (CC/14/2009)	THE STATE REPTD. IN INSPECTOR OF POLICE Vs SRI V.SURYANARAYANA	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	MADHAVA RAO NALLURI My Lord, PAPER BOOK READY	SPS NELLORE
123	CRLA/519/2013 (SC/401/2010)	GA.JAGANNATHA REDDY & 2 OTHERS Vs THE STATE OF A.P.	M KARIBASIAH	PUBLIC PROSECUTOR (TG) MY LORD PAPER BOOK READY	CHITTOOR
124	CRLA/552/2013 (SC/459/2012)	LOKAM NAGA VENKATA SATYANARAYANA & ANOTHER Vs THE STATE OF A.P.	Y NARAPA REDDY	PUBLIC PROSECUTOR MY LORD PAPER BOOK READY	WEST GODAVARI
125	CRLA/596/2013 (CC/3/2010)	THE STATE REP. BY INSPECTOR OF POLICE ACB ONGOLE Vs SRI TARRA NAGESWARA RAO	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	N RAVI PRASAD MY LORD PAPER BOOK READY TRIAL COURT RECORD NOT RECEIVED	SPS NELLORE

126	CRLA/600/2013 (CC/13/2009)	THE STATE OF AP REP BY ITS PP HYD. Vs SRI G.V.L.NARASIMHA RAO & ANOTHER	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	D PURNACHANDRA REDDY HARINATH REDDY SOMA MY LORD TRIAL COURT RECORD CALLED ON 22 07 2026 NOT YET RECEIVED	SPS NELLORE
127	CRLA/603/2013 (STC/36/2009)	M.V.PRASAD REDDY Vs P.MUNIRAJA NAIDU & ANOTHER	AYESHA AZMA S	PUBLIC PROSECUTOR D KODANDARAMI REDDY MY LORD PAPER BOOK READY	CHITTOOR
128	CRLA/639/2013	PUDI LAKSHMI & ANOTHER Vs THE STATE OF A.P.	N SIVA REDDY	PUBLIC PROSECUTOR MY LORD PAPER BOOK READY	EAST GODAVARI
129	CRLA/640/2013 (SC/19/2011)	MYNENI VENKATA CHALAPATI RAO (A1) & ANOTHER Vs THE STATE OF A.P	N PAVAN KUMAR	PUBLIC PROSECUTOR MY LORD PAPER BOOK READY	KRISHNA
130.1,130.2 along with 130					
130	CRLA/668/2013 (SC/70/2009) IA 1/2026 Recall Petition	EURKALA PRAKASH Vs THE STATE OF A.P.	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR MY LORD TRIAL COURT RECORD RECEIVED	CHITTOOR
130.1	CRLA/673/2013	SHAIK MOHIDDEN BASHA & ANOTHER Vs THE STATE OF AP REP BY ITS PP HYD.	SURESH KUMAR REDDY KALAVA	PUBLIC PROSECUTOR	CHITTOOR
130.2	CRLA/676/2013 IA 1/2026 Recall Petition	SIVALINGA BABU @ BOTTLE BABU Vs THE INSPECT OF POLICE & THE STATE OF A.P.	MANIYAM OMKARA VINOD	PUBLIC PROSECUTOR	CHITTOOR
131	CRLA/671/2013 (CC/22/2010)	LOCHERLA UMA MAHESWARA RAO Vs STATE REP. BY THE INSPECTOR OF POLICE ACB VISAKHAPATNAM	RAYAPROLU SRIKANTH	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
132	CRLA/727/2013 (SC/209/2011)	GANDIBOINA SIMHACHALEM Vs THE STATE REP. BY P.P. HYD.	CH SHANMUKHA RAO	PUBLIC PROSECUTOR MY LORD PAPER BOOK READY	VISAKHAPATNAM
133	CRLA/789/2013 (SC/498/2012)	VASAMSETTI KIRAN KUMAR Vs THE STATE OF AP REP BY ITS PP HYD.	G VIVEKANAND LEGAL AID	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	EAST GODAVARI
134	CRLA/841/2013 (CC/12/2010)	THE STATE REPTD. BY DEPUTY SUPTD. OF POLICE Vs SRI AVULA KRISHNAIAH	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	VENKAT RAO RAVULAPALLI MY LORD TRIAL COURT RECORD NOT RECEIVED	SPS NELLORE
135	CRLA/860/2013 (CC/356/2007)	THE FOOD INSPECTOR Vs GORIJALA VENKATA KONDAIAH CHOWDARY & ANOTHER	PUBLIC PROSECUTOR	P KAMLAKAR MY LORD PAPER BOOK READY	ANANTAPUR
136	CRLA/873/2013 (CC/88/2008)	GADAMSETTY BALAIAH PRAKASAM DT. Vs STATE OF AP. REP PP. AND ANR.	NIMMAGADDA SATYANARAYANA	PUBLIC PROSECUTOR KARUMANCHI VENKATESWARLU MY LORD TRIAL COURT RECORD RECEIVED	PRAKASAM

137	CRLA/893/2013 (CC/443/2010)	THE STATE OF ANDHRA PRADESH THROUGH FOOD INSPECTOR Vs CHITLURU SRI HARI PRASADA RAO	PUBLIC PROSECUTOR	RAMAKRISHNA AKURATHI MY LORD PAPER BOOK READY	PRAKASAM
138	CRLA/918/2013 (CC/4/2010)	THE STATE OF A.P. REP. BY INSPECTOR OF POLICE ACB NELLORE Vs SRI INTURI MALLIKARJUNA CHoudary	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB	V BRAHMAIAH CHOWDARY MY LORD TRIAL COURT RECORD CALLED ON 22 07 2026 NOT YET RECEIVED	SPS NELLORE
139	CRLA/945/2013 (CC/10/2003) IA 1/2014(CRLAMP 766/2014) Suspension Petition	M/S RANGA RAJU RICE MILL Vs SRI SAI CONSTRUCTIONS & 2 OTHERS	DASARI S V V S V PRASAD	PUBLIC PROSECUTOR S V R SUBRAHMANYAM TRAIL COURT RECORD RECEIVED	WEST GODAVARI
140	CRLA/959/2013 (STC/39/2012)	D.BALASUBRAMANYAM Vs K.BABU & ANOTHER	K NAGESWARA REDDY	PUBLIC PROSECUTOR RAJENDRA BUSSA MY LORD TRIAL COURT RECORD RECEIVED	CHITTOOR
141	CRLA/962/2013 (CC/612/2008)	M/S THE WATERBASE LIMITED Vs M/S S.M.EZHILARASU PROPRIETOR	SREEKANTH REDDY AMBATI	PUBLIC PROSECUTOR (AP) JANARDHANA REDDY PONAKA MY LORD TRIAL COURT RECORD RECEIVED	SPS NELLORE
142	CRLA/997/2013 (CC/120/2008)	CHEEMAKURTHY SUBRAHMANYAM GUNTUR DISTRICT Vs NAGENDLA YESAIAH GUNTUR DIST. AND ANR REP. BY PP.	T V SRI DEVI	PUBLIC PROSECUTOR PASAM SRINIVASA REDDY MY LORD TRIAL COURT RECORD RECEIVED	GUNTUR
143	CRLA/1042/2013 (STC/87/2010)	SMT.MAJJARI SAVITHRI KADAPA DT. Vs STATE OF AP. REP. PP AND ANR.	RAJA REDDY KONETI	PUBLIC PROSECUTOR D KODANDARAMI REDDY MY LORD TRIAL COURT RECORD RECEIVED	YSR KADAPA
144	CRLA/1044/2013 (SC/348/2008)	THE STATE OF A.P. REP. BY THE P.P. H.C. HYD. Vs KANKANALA SWATHANTRA RAO	PUBLIC PROSECUTOR	NAGA PRAVEEN VANKAYALAPATI MY LORD PAPER BOOK READY	PRAKASAM
145	CRLA/1061/2013 (SC/97/2009)	THE STATE OF ANDHRA PRADESH Vs R.KARTHIK	PUBLIC PROSECUTOR	C KUMAR MY LORD PAPER BOOK READY	CHITTOOR
146	CRLA/1092/2013 (SC/53/2007)	STATE OF AP. Vs PEDDAPULI RANGA REDDY @ KONDA REDDY & 7 OTHERS	PUBLIC PROSECUTOR	K RATHANGA PANI REDDY MY LORD PAPER BOOK READY	KURNOOL
147	CRLA/1097/2013	MANGALI VENAKATARAMANA KURNOOL DT. Vs STATE OF AP. REP. PP. HYD.	C PRAKASH REDDY	PUBLIC PROSECUTOR MY LORD PAPER BOOK READY	KURNOOL
148	CRLA/1101/2013 (SC/114/2006)	THE STATE OF AP REP BY ITS PP HYD. Vs K. RAMESH	PUBLIC PROSECUTOR	... MY LORD PAPER BOOK READY	CHITTOOR

149	CRLA/1121/2013 (CC/15/2006)	K.RAJA RAO W.G.DT. Vs STATE REP. SPL.PP THRCBI HYD.	N BHASKER RAO	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I. MY LORD TRIAL COURT RECORD RECEIVED	WEST GODAVARI
150.1 along with 150					
150	CRLA/1153/2013 (SC/9/2013)	DASI VIJAYA KUMARI Vs THE STATE OF AP. REP. BY ITS PP	P PRABHAKAR RAO	PUBLIC PROSECUTOR (TG) MY LORD PAPER BOOK READY	KRISHNA
150.1	CRLA/25/2014 (SC/9/2013)	VAKADA SAMBA KRISHNA DT. Vs STATE OF A.P. REP. BY P.P. HYD	P VINOD KUMAR	PUBLIC PROSECUTOR (AP)	KRISHNA
151	CRLA/1189/2013 (CC/13/2010)	BASANGI KRISHNA Vs THE STATE OF A.P. REP. BY SPL. PP FOR ACB	NIMMAGADDA SATYANARAYANA	PUBLIC PROSECUTOR MY LORD PAPER BOOK READY TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
152	CRLA/5/2014 (SC/233/2010)	JILLEPALLI NARAYANA Vs THE STATE OF A.P.	SREENIVASA RAO VELIVELA	PUBLIC PROSECUTOR MY LORD PAPER BOOK READY TRIAL COURT RECORD RECEIVED	KRISHNA
153	CRLA/15/2014 (CC/181/2006)	THE STATE OF A.P. REP. BY ITS PP Vs YEMMIDI NARASIAH & 2 OTHERS	PUBLIC PROSECUTOR (AP)	M S P KAMARAJU MY LORD TRIAL COURT RECORD RECEIVED	YSR KADAPA
154	CRLA/21/2014 (SC/20/2011)	GELLANKI YOGESH @ YOGI SRIKAKULAM DT. Vs SI OF POLICE KANCHARAPALEM PS. REP PP.	CHALLA AJAY KUMAR	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
155	CRLA/66/2014 (CC/12/2011)	NEMANA JAGANNAHDAM Vs THE STATE OF CBI SPEC VISAKHAPATNAM	GANDURI NAGESWARA RAO	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I. MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
156	CRLA/81/2014 (CC/3/2012)	PASUPULETI VENATAMMA Vs M.S. MURALI TAHSILDAR AND 6 OTHERS	N PRAMOD	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY TRIAL COURT RECORD RECEIVED	CHITTOOR
157	CRLA/90/2014 (CC/2/2011)	K.HARI PRASAD Vs P.L.K.PRASAD & 2 OTHERS	J U M V PRASAD	PUBLIC PROSECUTOR MY LORD TRIAL COURT RECORD RECEIVED	KURNOOL
158	CRLA/91/2014 (SC/48/2011)	THE STATE OF A.P. REP. BY ITS P.P. HYD. Vs SRI VUCHCHULA ASHOK BABU @ ASHOK	PUBLIC PROSECUTOR	VENKATA RANGADAS KANURI MY LORD TRIAL COURT RECORD RECEIVED	KRISHNA
159	CRLA/93/2014 (CRLA/193/2009)	THE STATE OF A.P. REP. BY PP. Vs T.BABU KRISHNA PRASAD @ PEDDA BABU KRISHNA DT.	PUBLIC PROSECUTOR	K V ADITYA CHOWDARY MY LORD PAPER BOOK READY	KRISHNA

160	CRLA/107/2014 (SC/106/2009)	POLISETTI KRISHNA KUMARI Vs STATE OF AP. & 2 OTHERS	ANUP KOUSHIK KARAVADI	PUBLIC PROSECUTOR (AP) V R MACHAVARAM MY LORD ONLY TRIAL COURT APPEAL RECORD RECEIVED CC RECORD NOT RECEIVED	PRAKASAM
161	CRLA/116/2014 (CRLA/6/2013)	Y.VENKATESWARA RAO W.G.DT. Vs S.SATYAVATHI W.G.DT & ANR REP PP.	SUDARSHAN REDDY DUDDUGUNTA	PUBLIC PROSECUTOR NARASIMHA RAO DAVULURI MY LORD TRIAL COURT RECORD RECEIVED	WEST GODAVARI
162	CRLA/118/2014 (CC/33/2009)	PEESA TAMMI NAIDU VISAKHAPATNAM. Vs M.APPALARAJU VISAKHAPATNAM & 5 OTHR.S.REP PP.	P NARASIMHULU	PUBLIC PROSECUTOR (AP) D SANGEETHA REDDY MY LORD PAPER BOOK READY TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
163	CRLA/121/2014 (CC/65/2011)	SHAIK SHAJAHAN Vs THE STATE OF A.P. & 2 OTHERS	M V SUBBA REDDY	PUBLIC PROSECUTOR SURI BABU Y MY LORD TRIAL COURT RECORD RECEIVED	WEST GODAVARI
164	CRLA/143/2014 (SC/208/2012)	JONNAKUTI BABURAO & ANOTHER Vs STATE INSPECTOR OF POLICE	RAVI KUMAR TOLETY	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED PAPER BOOK READY	KRISHNA
165	CRLA/166/2014 (DVC/6/2011)	N.SATYANARAYANA KURNOOL. Vs STATE OF AP. REP. PP. AND ANR.	PULLA MADHUSUDAN REDDY	PUBLIC PROSECUTOR (AP) G SRAVAN KUMAR MY LORD TRIAL COURT RECORD RECEIVED	KURNOOL
166	CRLA/183/2014 (SC/508/2012)	BADAGALA NARENDRA Vs STATE OF A.P.	SURESH KUMAR REDDY KALAVA	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED PAPER BOOK READY	CHITTOOR
167	CRLA/189/2014 (SC/270/2012)	MALLAPU VEERRAJU & 2 OTHERS Vs THE STATE OF A.P.	A K KISHORE REDDY	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	WEST GODAVARI
168	CRLA/192/2014	SYED RAHAMATHULLA @ AUTO BABU CHITTOOR. Vs STATE OF AP. REP. PP. HYD.	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY TRIAL COURT RECORD RECEIVED	CHITTOOR
169	CRLA/193/2014 (SC/397/2011)	POTLURU SREENIVASULA @ MUTYALA YARRA SEENAI AH Vs STATE OF AP.R EP BYITS .P.P.	C SUBODH	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY TRIAL COURT RECORD RECEIVED	SPS NELLORE
170	CRLA/207/2014 (CC/304/2009)	B.V.T.DURGA PRASADA NAIDU SRIKAKULAM DT. Vs STATE OF AP. REP. PP. HYD.	A V S LAXMI	PUBLIC PROSECUTOR MY LORD ONLY TRIAL COURT APPEAL RECORD RECEIVED CC RECORD NOT RECEIVED	EAST GODAVARI
171	CRLA/219/2014 (SC/491/2012)	SANDRA RAMAKRISHNA KURNOOL DT. Vs STATE OF AP. REP. PP. HYD.	CHALLA SIVASANKAR	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY TRIAL COURT RECORD RECEIVED	KURNOOL

172	CRLA/226/2014 (SC/334/2011)	KODURI DURGA RAO AND 2 OTHERS Vs THE STATE REP SUB INSPECTOR OF POLICE	PRABHU NATH VASIREDDY	PUBLIC PROSECUTOR MY LORD PAPER BOOK READY	KRISHNA
173	CRLA/229/2014 (SC/35/2013)	CHERUKURI RAMESH BABU @ RAMESH Vs THE STATE	VENKATESWARLU SANISETTY	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	PRAKASAM
174	CRLA/246/2014 (SC/643/2011)	THAMALAPAKULA SAMSON Vs THE STATE OF AP.	CHALLA SRINIVASA REDDY	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	GUNTUR
175	CRLA/278/2014 (SC/1/2012)	PADALA CHANDRASEKHAR @ SEKHAR Vs THE SUB DIVISIONAL POLICE OFFICER	CHALLA AJAY KUMAR	PUBLIC PROSECUTOR (AP) MY LORD MEMO FILED PUT IN THE BUNDLE (D.C XEROX COPY) REPORT RECEIVED FROM SUB-DIVISIONAL POLICE OFFICER, TENALI. PAPER BOOK READY	GUNTUR
176	CRLA/288/2014 (SC/9/2011)	SANEPALLI VENKATA SUBBAIAH Vs THE STATE OF AP.	V R REDDY KOVVURI	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	YSR KADAPA
177	CRLA/301/2014 (SC/72/2011)	BATTANA RAMBABU Vs THE STATE OF AP. REP BY ITS P.P	P DURGA PRASAD	PUBLIC PROSECUTOR MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
178	CRLA/303/2014 (SC/46/2011)	YENIREDDY VENKATA REDDY & ANOTHER Vs THE STATE OF A.P.	G L NAGESWAR RAO	PUBLIC PROSECUTOR MY LORD PAPER BOOK READY	GUNTUR
179	CRLA/311/2014 (SC/146/2011)	GUDELA KALYAN Vs STATE OF AP.	V SUBRAHMANYAM	PUBLIC PROSECUTOR MY LORD PAPER BOOK READY	KRISHNA
180	CRLA/313/2014 (CC/178/2011)	DAKAMURI DURGA PRASAD Vs STATE OF AP. REP BYI TS P.P	B V RAM NARESH KUMAR	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
181	CRLA/316/2014 (SC/621/2011)	THORLIKONDA PRASAD Vs THE STATE OF AP. REP BY ITS P.P	RAMAKRISHNA AKURATHI	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	GUNTUR
182	CRLA/328/2014 (CC/63/2011)	BAPATLA NAGESWARARAO GUNTUR DT. Vs M.JAGANMOHANRAO GUNTUR DT & ANR. REP PP.	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR POLA RAO ANNAM MY LORD TRIAL COURT RECORD RECEIVED	GUNTUR
183	CRLA/329/2014 (SC/140/2008)	E.PULLA REDDY AND 10 OTHERS Vs THE STATE OF AP. REP BY ITS P.P	M ACHUTA REDDY	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	KURNOOL
184	CRLA/369/2014 (SC/27/2012)	JONNALAGADDA KIRAN Vs THE STATE OF A.P.	K ARUNA	PUBLIC PROSECUTOR MY LORD PAPER BOOK READY	KRISHNA
185	CRLA/403/2014 (CRLA/72/2009)	SHAIK MAHABOOB ALI Vs THE STATE OF A.P & ANOTHER	D KODANDARAMI REDDY	PUBLIC PROSECUTOR MY LORD TRIAL COURT RECORD RECEIVED	YSR KADAPA

186	CRLA/444/2014 (SC/181/2012)	MARRICHETTU NEELAKANTHAM NAIDU Vs THE STATE OF A.P.	M RATNA REDDY	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
187	CRLA/502/2014 (SC/38/2011)	SHAIK NAGUL MEERA KRISHNA DT. Vs STATE OF AP. REP. PP. HYD.	V V L N SARMA	PUBLIC PROSECUTOR MY LORD PAPER BOOK READY TRIAL COURT RECORD RECEIVED	KRISHNA
188	CRLA/514/2014 (SC/142/2012)	NAGAMALLI YELLAJI VISAKHAPATNAM DT. Vs STATE OF AP. REP. PP. THRHARBOUR PS.	G VENKATESWARLU	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
189	CRLA/515/2014 (SC/142/2012)	SHAIK KUMAR VISAKHAPATNAM CITY & 2 OTRS. Vs STATE OF AP. REP. PP. THRHARBOUR PS.	G VENKATESWARLU	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
190	CRLA/543/2014 (CC/12/2013)	G.GOVINDARAJAN ANANTAPUR DT. Vs THE STATE OF AP. REP. PP.	A JAYA SANKARA REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD TRIAL COURT RECORD RECEIVED	KURNOOL
191	CRLA/544/2014 (SC/5/2014)	SHAIK ABDUL REHMAN GUNTUR. Vs STATE OF AP. REP. BY PP. HYD.	VENKATA DURGA RAO ANANTHA	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	GUNTUR
192	CRLA/559/2014 (SC/309/2009)	SWARNA SUMATHI Vs THE STATE OF A.P. & 3 OTHERS	P PHALGUNA RAO	PUBLIC PROSECUTOR G VIJAYA SARADHI MY LORD TRIAL COURT RECORD RECEIVED	SPS NELLORE
193	CRLA/564/2014	SIBADI MURUGESH Vs THE STATE OF AP. REP BYITS P.P	RAJENDRA BUSSA	PUBLIC PROSECUTOR MY LORD PAPER BOOK READY TRIAL COURT RECORD RECEIVED	CHITTOOR
194	CRLA/565/2014 (SC/22/2013)	SIBADI MURUGESH Vs THE STATE OF AP.	RAJENDRA BUSSA	PUBLIC PROSECUTOR MY LORD PAPER BOOK READY TRIAL COURT RECORD RECEIVED	CHITTOOR
195	CRLA/566/2014	SIBADI MURUGESH Vs THE STATE OF AP. REP BY ITS P.P	RAJENDRA BUSSA	PUBLIC PROSECUTOR MY LORD PAPER BOOK READY TRIAL COURT RECORD RECEIVED	CHITTOOR
196	CRLA/567/2014	SIBADI MURUGESH Vs THE STATE OF AP. REP BY ITS P.P	RAJENDRA BUSSA	PUBLIC PROSECUTOR MY LORD PAPER BOOK READY TRIAL COURT RECORD RECEIVED	CHITTOOR
197	CRLA/568/2014 (SC/31/2013)	SIBADI MURUGESH Vs THE STATE OF A.P.	RAJENDRA BUSSA	PUBLIC PROSECUTOR MY LORD PAPER BOOK READY TRIAL COURT RECORD RECEIVED	CHITTOOR
198	CRLA/569/2014 (SC/32/2013)	SIBADI MURUGESH Vs THE STATE OF A.P.	RAJENDRA BUSSA	PUBLIC PROSECUTOR MY LORD PAPER BOOK READY TRIAL COURT RECORD RECEIVED	CHITTOOR

199	CRLA/570/2014 (SC/21/2013)	SIBADI MURUGESH Vs THE STATE OF A.P.	RAJENDRA BUSSA	PUBLIC PROSECUTOR MY LORD PAPER BOOK READY TRIAL COURT RECORD RECEIVED	CHITTOOR
200	CRLA/583/2014 (CC/578/2010)	C.VENKATESWARA RAO Vs STATE OF A.P. & ANOTHER	CH RAVINDRA BABU	PUBLIC PROSECUTOR (AP) R2 NOTICE UNSERVED VIDE PROOF OF SERVICE FILED MY LORD TRIAL COURT RECORD RECEIVED PAPER BOOK READY	KRISHNA
201	CRLA/588/2014 (CC/2035/2008) IA 1/2014(CRLAMP 819/2014) Spl Leave Petition IA 2/2014(CRLAMP 871/2014) Suspension Petition	CHEKURI RADHA KRISHNA Vs SATTI GOPALAKRISHNA REDDY & ANOTHER	N V ANANTHA KRISHNA	PUBLIC PROSECUTOR TRAIL COURT RECORD RECEIVED	EAST GODAVARI
202	CRLA/590/2014 (CC/2036/2008) IA 1/2014(CRLAMP 820/2014) Spl Leave Petition IA 2/2014(CRLAMP 872/2014) Suspension Petition	CHEKURI RADHA KRISHNA Vs SATTI SURYA KUMARI AND ANOTHER	N V ANANTHA KRISHNA	PUBLIC PROSECUTOR TRAIL COURT RECORD RECEIVED	EAST GODAVARI
203	CRLA/618/2014 (SC/307/2011)	MADDELA DURGA Vs THE STATE OF A.P. & ANOTHER	ELEVATED AS JUDGE	PUBLIC PROSECUTOR (AP) G SIMHADRI MY LORD TRIAL COURT RECORD RECEIVED	EAST GODAVARI
204	CRLA/662/2014 (SC/29/2013) IA 1/2026 Implead Petition	LAKKU SASIKANTH Vs THE STATE OF AP.	N PAVAN KUMAR	PUBLIC PROSECUTOR (AP) I.M.S PRAKASH MY LORD TRIAL COURT RECORD RECEIVED	KRISHNA
205	CRLA/680/2014 (CC/26/2013)	S.RAVI PRASAD Vs THE STATE OF AP.	AKULA SRI KRISHNA SAI BHARGAV	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD TRIAL COURT RECORD RECEIVED	KURNOOL
206	CRLA/750/2014 (CC/25/2013)	K. YOHAN KURNOOL DT. Vs STATE OF A.P. REP. BY P.P. HYD	K RAVINDRA BABU	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD TRIAL COURT RECORD RECEIVED	KURNOOL
207	CRLA/764/2014 (SC/82/2014)	VASUPALLI NOOKA RAJU Vs THE STATE OF ANDHRA PRADESH	RAJESH MADDY	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	VISAKHAPATNAM
208	CRLA/856/2014 (CC/29/2010) IA 2/2014(CRLAMP 1333/2014) Suspension Petition	MOOLCHAND VERMA Vs SPECIAL STANDING COUNSEL	GOPALA KRISHNA KALANIDHI	P S P SURESH KUMAR Spl. Public Prosecutor for CBI PUBLIC PROSECUTOR MY LORD TRIAL COURT RECORD NOT RECEIVED	VISAKHAPATNAM
209	CRLA/861/2014 (SC/17/2012)	DURGAM VIJAYA KUMAR CHITTOOR DT. Vs STATE OF A.P. REP. BY P.P. HYD	J UGRANARASIMHA	PUBLIC PROSECUTOR MY LORD TRIAL COURT RECORD RECEIVED	CHITTOOR
210	CRLA/876/2014 (SC/2/2012)	DASU GOPI VISAKHAPATNAM Vs P.P. HYD	G VENKATESWARLU	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM

211	CRLA/879/2014 (SC/13/2013)	BOYA CHIRANJEEVI ANANTAPUR & 5 OTHERS Vs STATE OF A.P. REP. BY P.P. HYD	N ASWARTHA NARAYANA	PUBLIC PROSECUTOR MY LORD TRIAL COURT RECORD RECEIVED	ANANTAPUR
212.1 along with 212					
212	CRLA/882/2014 (SC/62/2013)	PENKE PADMARAO @ RAMANA E.G.DT. Vs STATE OF AP. REP. PP. HYD.	MASTHAN NAIDU CHERUKURI	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	SPS NELLORE
212.1	CRLA/788/2015 (SC/62/2013)	B.SANTOSH KUMAR VISAKHAPATNAM & 4 OTHERS. Vs STATE OF AP. REP PP.	G VENKATESWARLU	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
213	CRLA/885/2014 (SC/31/2013)	MULLA IBRAHIM KURNOOL DIST. & 2 OTHERS Vs P.P. HYD	BUTTA VIJAYA BHASKER	PUBLIC PROSECUTOR MY LORD TRIAL COURT RECORD RECEIVED	KURNOOL
214	CRLA/897/2014 (SC/3/2011)	KARNATI BHASKAR KURNOOL DIST. Vs P.P. HYD	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR (TG) MY LORD TRIAL COURT RECORD RECEIVED	KURNOOL
215	CRLA/906/2014 (SC/30/2010)	POOJARI POSHAIAH WARANGAL DT. Vs STATE REP. PP. HYD.	DUVVURI SURYA NARAYANA	PUBLIC PROSECUTOR MY LORD TRIAL COURT RECORD RECEIVED	KRISHNA
216	CRLA/913/2014 (SC/306/2012)	VANGURI LAXMI NARASIMHA @ NARESH KRISHNA DT. Vs STATE OF A.P. REP. BY P.P. HYD	Y SUBRAHMANYAM	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	KRISHNA
217	CRLA/916/2014 (SC/333/2012)	YELISETTI SIVA VISAKHAPATNAM DT. Vs STATE OF AP. REP. PP. HYD.	P DURGA PRASAD	PUBLIC PROSECUTOR MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
218	CRLA/923/2014 (SC/123/2013)	SINGUPURAPU SRINU @ SRINIVASA RAO & ANOTHER Vs THE STATE OF A.P.	KRISHNA RAO MODHALAVALASA	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD NOT RECEIVED	SRIKAKULAM
219	CRLA/930/2014 (SC/85/2011)	PUREDDY PYDIRAJU VISAKHAPATAM Vs STATE OF A.P. REP. BY P.P.	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
220	CRLA/931/2014 (SC/8/2010)	AGRAHARAPU NOOKA RAJU VISAKHAPATNAM Vs P.P. HYD	P NANILU NAIDU	PUBLIC PROSECUTOR MY LORD TRIAL COURT RECORD NOT RECEIVED	SPS NELLORE
221	CRLA/951/2014 (SC/200/2011)	RENTAPALLI RAVI BABU KRISHNA DIST. Vs P.P. HYD	NIMMAGADDA SATYANARAYANA	PUBLIC PROSECUTOR MY LORD TRIAL COURT RECORD RECEIVED	KRISHNA
222	CRLA/952/2014 (SC/296/2013)	DARA KOTESWARA RAO @ KOTAIAH Vs THE STATE OF A.P.	M CHALAPATI RAO	PUBLIC PROSECUTOR MY LORD TRIAL COURT RECORD RECEIVED	KRISHNA

223	CRLA/954/2014 (SC/23/2011)	CHOPPA SREENU VISAKHAPATNAM Vs S.H.O. GAJUWAKA P.S. VISAKHAPATNAM	TADDI NAGESWARA RAO	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD NOT RECEIVED	VISAKHAPATNAM
224	CRLA/959/2014 (SC/94/2012)	SINGAMPALLI APPA RAO KRISHNA DT. Vs STATE OF AP. REP. PP.	GHANTASALA UDAYA BHASKAR	PUBLIC PROSECUTOR MY LORD TRIAL COURT RECORD RECEIVED	KRISHNA
225	CRLA/961/2014 (SC/218/2013)	SHAIK BASHEERA GUNTUR DIST. Vs SUB-DIVISIONAL POLICE OFFICER TENALI GUNTUR DIST.	N SRIHARI	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	GUNTUR
226	CRLA/967/2014 (SC/43/2012)	LINGUTLA VENKATA RANGAIAH Vs THE STATE OF ANDHRA PRADESH	KARRI MURALI KRISHNA	PUBLIC PROSECUTOR MY LORD TRIAL COURT RECORD RECEIVED	ANANTAPUR
227	CRLA/968/2014 (SC/151/2013)	LINGALA RAMANJANEYULU YSR KADAPA DT. Vs STATE OF AP. REP. PP. HYD.	D KODANDARAMI REDDY	PUBLIC PROSECUTOR MY LORD TRIAL COURT RECORD RECEIVED	YSR KADAPA
228	CRLA/975/2014	PERIYA SWAMY TAMILNADU & ANR. Vs PROH. EXCISE SI TIRUPATI & ANR REP PP.	...	PUBLIC PROSECUTOR MY LORD PAPER BOOK READY	CHITTOOR
229	CRLA/980/2014 (SC.SPL/47/2011)	SYED LATHIF Vs STATE OF A.P.	SURESH KUMAR REDDY KALAVA	PUBLIC PROSECUTOR MY LORD TRIAL COURT RECORD RECEIVED	CHITTOOR
230.1 along with 230					
230	CRLA/984/2014 (SC/2/2011)	VOMIN SINGH ORISSA STATE Vs P.P. HYD	M V HANUMANTHA RAO	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	SRIKAKULAM
230.1	CRLA/454/2015 (SC/2/2011)	DATA LIMA ORISSA. Vs STATE OF AP. REP PP.	M V HANUMANTHA RAO	PUBLIC PROSECUTOR (AP)	SRIKAKULAM
231	CRLA/1047/2014 (SC/465/2008)	VEMULA SHRAVANI CHITTOOR DT. Vs STATE OF A.P. REP. BY P.P. HYD & ANR	S S BHATT	PUBLIC PROSECUTOR (AP) A P REDDY MY LORD TRIAL COURT RECORD NOT RECEIVED	CHITTOOR
232	CRLA/1072/2014 (SC/18/2012)	UDIKI MALLESWARA RAO VISAKHAPATNAM DT. & ANR Vs STATE OF A.P. REP. BY P.P. HYD & ANR	RAYAPROLU SRIKANTH	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
233	CRLA/1080/2014 (CC/238/2012)	SRI NARU APPALA RAJU Vs THE STATE OF A.P.	VENKATESWARA RAO GUDAPATI	PUBLIC PROSECUTOR (AP) MY LORD R2 NOTICE UNSERVED VIDE THE SPL.JUDL.MAGISTRATE OF 1ST CLASS(SPL.MOBILE) VIZIANAGARAM REPORT SUBMITTED TRIAL COURT RECORD RECEIVED	VIZIANAGARAM

234	CRLA/1082/2014 (CC/269/2009)	KONETI NARASIMHULU KADAPA DT. Vs KOLIMGUNDLA SEKHAR KADAPA & ANR. REP PP.	CHALLA SIVASANKAR	PUBLIC PROSECUTOR MY LORD TRIAL COURT RECORD NOT RECEIVED	YSR KADAPA
235	CRLA/1091/2014 (SC/159/2014)	NEERUKIONDA SRINIVASULU PRAKASAM DT. Vs STATE OF AP. REP. PP. HYD.	S SIVA PRASAD	PUBLIC PROSECUTOR MY LORD TRIAL COURT RECORD RECEIVED	PRAKASAM
236	CRLA/1109/2014 (SC/143/2013)	JOGI JAGANNADHAM SRIKAKULAM DT. Vs STATE OF AP. REP. PP.	A GAYATRI REDDY	PUBLIC PROSECUTOR MY LORD TRIAL COURT RECORD RECEIVED	SRIKAKULAM
237	CRLA/1124/2014 (SC/297/2011)	KOWTARAPU BALA KRISHNA KRISHNA DT. Vs STATE OF A.P. REP. BY P.P. HYD	TALLAPRAGADA SRIRAM	PUBLIC PROSECUTOR MY LORD TRIAL COURT RECORD RECEIVED	KRISHNA
238	CRLA/1133/2014 (SC/596/2011)	KURAPATI MARIYAMMA GUNTUR Vs STATE OF A.P. REP. BY P.P. HYD	RAMA CHANDRA RAO GURRAM	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	GUNTUR
239.1 along with 239					
239	CRLA/1146/2014 (SC/30/2012)	TANGELLAMUDI NAGA MALLESWARI D/O Ayyappa Raju Vs THE STATE OF A.P.	CHALLA AJAY KUMAR	PUBLIC PROSECUTOR (AP) VENKAT CHALLA MY LORD PAPER BOOK READY	KRISHNA
239.1	CRLA/1076/2014 (SC/223/2012)	TAHGELLAMUDI AYYAPPA RAJU KRISHNA DIST. & 2 OTHS Vs P.P. HYD	CHALLA AJAY KUMAR	PUBLIC PROSECUTOR (AP)	KRISHNA
240	CRLA/1150/2014 (CC/400/2012)	VAKKALAGADDA MURALI KRISHNA Vs MOHAMMAD NAYEEM	N SIVA REDDY	SHAIK KARIMULLA PUBLIC PROSECUTOR MY LORD TRIAL COURT RECORD RECEIVED	VIZIANAGARAM
241	CRLA/1165/2014 (SC/404/2012)	K.UDAYA BHASKARA RAO GUNTUR & 2 OTS. Vs STATE OF AP. REP. PP. HYD.	NARASIMHA RAO GUDISEVA	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	GUNTUR
242	CRLA/1167/2014 (SC.SPL/18/2010)	S.IMRAN CHITTOOR DT. Vs STATE OF AP. REP. PP. HYD.	K ANANTHA RAO	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	CHITTOOR
243	CRLA/1182/2014 (CC/462/2009)	M/S STEEL CITY SECURETIES LTD. Vs THE STATE OF AP REP BY ITS PP HYD. & ANOTHER	G RAMA GOPAL	PUBLIC PROSECUTOR YASWANTH GADE K V BHANU PRASAD MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
244	CRLA/1185/2014 (SC/321/2013)	NEKKANTI BALA GANGADHAR E.G. DIST. Vs STATE OF A.P. REP. BY P.P. HYD	N SIVA REDDY	PUBLIC PROSECUTOR MY LORD TRIAL COURT RECORD RECEIVED	EAST GODAVARI
245	CRLA/1219/2014 (SC/32/2014)	ANNANGI MAHESH PRAKASAM DT. Vs STATE OF A.P. REP. BY P.P. HYD	MANDA ADAM	PUBLIC PROSECUTOR MY LORD TRIAL COURT RECORD RECEIVED	PRAKASAM

246	CRLA/1225/2014 (SC/2/2006)	THE STATE OF AP REP BY ITS PP HYD. Vs KANDLAPATHI BALAYYA PADAL	PUBLIC PROSECUTOR (AP)	MY LORD TRIAL COURT RECORD NOT RECEIVED	VISAKHAPATNAM
247	CRLA/1227/2014	EDIGA VEERESH KURNOOL DT. Vs STATE OF AP. REP PP.	O M R LAW FIRM	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	KURNOOL
248	CRLA/1231/2014 (SC/238/2012)	KARTHIKA RAJ KIRAN @ RAJA VISAKHAPATNAM DIST. Vs INSPECTOR OF POLICE ARAKU VALLEY P.S. VISAKHAPATNAM	KAUSHIK KUMBHAJADALA	PUBLIC PROSECUTOR MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
249	CRLA/1239/2014 (CC/437/2008)	LANKIREDDY SRINIVASA CHAKRAVARTHY Vs THE STATE OF A.P. REP BY P.P. & 3 ORS	GVVSR SUBRAHMANYAM	PUBLIC PROSECUTOR (AP) CH RAVINDRA BABU MY LORD TRIAL COURT RECORD RECEIVED	GUNTUR
250	CRLA/1253/2014 (SC/295/2010)	VIDAVALURU PREM KUMAR NELLORE DT. Vs STATE OF AP REP PP.	G VIJAYA SARADHI	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	SPS NELLORE
251	CRLA/1259/2014 (SC.SPL/55/2011)	RAMA OBULESU ANANTAPURAM DT & 16 OTRS. Vs STATE REP PP.	O M R LAW FIRM	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	ANANTAPUR
252	CRLA/1297/2014 (CC/99/2008)	MUDUNURI VENKATA BANGARARAJU Vs MERAGANI VENKATA RANGARAO & ANOTHER	NAMAVARAPU RAJESWARA RAO	PUBLIC PROSECUTOR (AP) MY LORD APPELLANT NOTICE UNSERVED VIDE THE PRL.CIVIL JUDGE (JUNIOR DIVISION) BHIMAVARAM REPORT SUBMITTED PUT UP IN THE BUNDLE. TRIAL COURT RECORD RECEIVED	WEST GODAVARI
253	CRLA/1298/2014 (CC/4/2010)	BANDLAMUDI SESAGIRI RAO Vs STATE OF A.P. & ANOTHER	JITHENDER RAO VEERAMALLA	PUBLIC PROSECUTOR (AP) MOHD VASI AHMED MY LORD TRIAL COURT RECORD RECEIVED	GUNTUR
254	CRLA/1312/2014 (SC/228/2011)	BADISETTI PEDDINTIAMMA @ PEDDINTU KRISHNA DT. & ANR Vs STATE REP. BY P.P. HYD	N PARAMESWARA REDDY	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	KRISHNA
255.1 along with 255					
255	CRLA/1345/2014 (SC/253/2011)	CHEVURI CHANDRA @ PRAKASH @ VAMSI KRISHNA NELLORE DT. Vs STATE OF A.P. REP. BY P.P. HYD	N PAVAN KUMAR	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	KRISHNA
255.1	CRLA/1331/2014 (SC/252/2011)	CHEVURI CHANDRA @ PRAKASH NELLORE DT. Vs STATE OF A.P. REP. BY P.P. HYD	N PAVAN KUMAR	PUBLIC PROSECUTOR (AP)	KRISHNA
256	CRLA/1347/2014	SINGIREDDY SRINIVASA RAO E.G.DT. Vs STATE OF AP. REP PP. THRADDATEEGALA PS.	S SRI RAM	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	EAST GODAVARI

257	CRLA/1351/2014 (CC/40/2011)	KONALA RAMA KRISHNA REDDY E.G. DIST. Vs STATE OF A.P. REP. BY P.P. HYD & ANR	T D PANI KUMAR	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	EAST GODAVARI
258	CRLA/1353/2014 (CRLA/108/2013)	KP REDDENNA Vs STATE OF ANDHRA PRADESH	S PARINEETA	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD NOT RECEIVED	CHITTOOR
259	CRLA/1366/2014 (SC/103/2014)	RONGALI SURIBABU VIZIANAGARAM & ANR. Vs STATE OF AP. REP PP. HYD.	T V SRI DEVI	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	VIZIANAGARAM
260	CRLA/1367/2014	GANGARAM KRISHNA REDDY KURNOOL DT. Vs STATE OF AP. REP PP THRPROH. & EXCISE ST.DHONE.	K RATHANGA PANI REDDY	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	KURNOOL
261	CRLA/1371/2014 (SC.SPL/36/2011)	VEERABOYANNA JAYAMMA PANJANI MANDAL & ANR Vs STATE OF A.P. REP. BY P.P. HYD	KRISHNA KISHORE CHINNAM	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	CHITTOOR
262	CRLA/1373/2014 (SC/251/2014)	AVULA NANCHARAYYA W.G. DIST. & ANR Vs STATE OF A.P. REP. BY P.P. HYD	MANGENA SREE RAMA RAO	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	WEST GODAVARI
263	CRLA/1377/2014 (SC/175/2011)	KAKI RAJESWARA RAO VISAKHAPATNAM Vs P.P. HYD	A GAYATRI REDDY	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	VISAKHAPATNAM
264	CRLA/1378/2014 (SC/64/2011)	ARIGELA RASVI KUMAR KRISHNA DT. Vs STATE OF AP. REP PP. HYD.	P SRIDHAR RAO	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	KRISHNA
265	CRLA/1388/2014 (SC/349/2014)	KASULA VEERA VENKATA LAKSHMI NARAYANA RAO GUNTUR DIST. Vs MAKINENI SANDEEP GUNTUR DIST. & 2 OTHRS	CHALLA SRINIVASA REDDY	PUBLIC PROSECUTOR (AP) V V LAKSHMI NARAYANA MY LORD PAPER BOOK READY	GUNTUR
266	CRLA/1393/2014 (SC/64/2011)	ARIGELA VIJAYAKUMAR KRISHNA DT. Vs STATE OF A.P. REP. BY P.P. HYD	P PRABHAKAR RAO	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD NOT RECEIVED	KRISHNA
267	CRLA/1394/2014 (CC/1/2013)	P. VENKATA SESHIAIAH KADAPA Vs STATE OF A.P.ACB HYD	SUDEEPTHI POTLURI	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	KURNOOL
268	CRLA/11/2015 (SC/1/2013)	KAKI VENKATESWARA RAO W.G. DIST. Vs STATE OF A.P. REP. BY P.P. HYD	SANKU DURGA RAMACHANDRA RAO	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	WEST GODAVARI
269	CRLA/12/2015 (SC/446/2010)	IMMANDI RAMA LOKESH @ LOKESH Vs STATE OF A.P.	A HARIPRASAD REDDY	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	EAST GODAVARI

270	CRLA/32/2015 (SC/88/2013)	REPAKA SRINIVASA RAO GUNTUR DT. Vs STATE OF AP. REP PP.	CHALLA AJAY KUMAR	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	GUNTUR
271	CRLA/36/2015 (SC/225/2013)	NARAM @ PALLA NADIA RAJAHMUNDY & ANR. Vs STATE OF AP. REP PP.	VENKAT CHALLA	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	EAST GODAVARI
272	CRLA/59/2015	C. SRINIVASULU KARNATAKA STATE & 5 OTHS Vs STATE OF A.P. REP. BY P.P. HYD	A P REDDY	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	CHITTOOR
273	CRLA/60/2015	C.SRINIVASULU KARNATAKA STATE & 5 OTRS. Vs STATE OF AP. REP PP.	A P REDDY	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	CHITTOOR
274	CRLA/62/2015	C. SRINIVASULU KARNATKA STATE & 5 OTHS Vs STATE OF A.P. REP. BYP.P. CHITTOOR DT.	A P REDDY	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	CHITTOOR
275	CRLA/68/2015 (SC/22/2011) IA 1/2025 Condone Delay Petition IA 2/2025 Permission Petition IA 3/2025 Compromise Petition IA 5/2025 Implead Petition IA 1/2026 Direction Petition	NAMBURI RAVI HYD Vs P.P. HYD	PAUL P	PUBLIC PROSECUTOR (AP) SRINIVASA RAO NARRA MY LORD PAPER BOOK READY	KRISHNA
276	CRLA/84/2015 (SC/269/2012)	DASARI SATYANARAYANA KHAMMAM DT. Vs STATE OF A.P. REP. BY P.P. HYD	V. VENKATA SUBRAMANYAM	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	KRISHNA
277	CRLA/100/2015 (SC/77/2010)	AVULA ANIL KUMAR KRISHNA DT. Vs STATE OF A.P. REP. BY P.P. HYD	CHALLA AJAY KUMAR	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	KRISHNA
278	CRLA/106/2015 (CC/362/2011)	KOTA SIVA PRASAD W.G. DIST. Vs CHENCHARLAMUDI VENKATESWARLU BHIMAVARAM & ANR	K L N SWAMY	PUBLIC PROSECUTOR (AP) YALLABANDI RAMATIRTHA TRAIL COURT RECORD RECEIVED	WEST GODAVARI
279.1 along with 279					
279	CRLA/107/2015 (CC/4/2011)	MANNEM SRIMANNARAYANA PRASAD Vs THE STATE OF A.P. REP. BY ITS SPL. PP FOR CBI	SRINIVASA RAO NARRA	P S P SURESH KUMAR Spl. Public Prosecutor for CBI MY Lord, PAPER BOOK READY	VISAKHAPATNAM
279.1	CRLA/118/2015 (CC/4/2011)	SRI CHIKKALA NOOKA RAJU RAJAHMUNDY. Vs STATE OF AP. REP SPL.PP FOR CBI CASES.	PRABHU NATH VASIREDDY	P S P SURESH KUMAR Spl. Public Prosecutor for CBI	VISAKHAPATNAM
280	CRLA/112/2015 (CC/222/2009)	KARRI KANNAYYA KAKINADA Vs MEESALA SRINIVAS RAO KAKINADA & ANR	VENKAT CHALLA	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	EAST GODAVARI

281	CRLA/121/2015 (CRLA/282/2013)	CHENNU CHANTI W.G.DIST. Vs P.P. HYD & ANO	JAMI MADHAVI	PUBLIC PROSECUTOR (AP) K V L NARASIMHA RAO TRAIL COURT RECORD RECEIVED	WEST GODAVARI
282	CRLA/124/2015 (SC/299/2013)	SHAIK RAHAMATHULLAH @ BASHA GUNTUR DT. Vs STATE OF AP. REP PP.	S SASIKALA LEGAL AID	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	KRISHNA
283	CRLA/147/2015 (CC/10/2011)	INTI VEERABHADRA RAO @ CHANTI E.G.DT. Vs STATE OF AP. REP PP AND ANR.	YALLABANDI RAMATIRTHA	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	EAST GODAVARI
284	CRLA/168/2015 (SC/353/2011)	NIRADHALA NARASIMHA PRASAD CHITTOOR DIST. & 2 OTHERS Vs STATE OF A.P. REP. BY P.P. HYD	J UGRANARASIMHA	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	CHITTOOR
285	CRLA/191/2015 (CC/17/2014)	AMMINENI PRASAD CHITTOOR DT. Vs STATE OF A.P. REP. BY P.P. HYD	V ESWARAIHA CHOWDARY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY Lord, PAPER BOOK READY	KURNOOL
286	CRLA/199/2015 (CC/543/2010)	BHAVANA UDAY BHASKAR RAO W.G. DIST. Vs STATE OF A.P. REP. BY P.P. HYD & ANR	MANGENA SREE RAMA RAO	PUBLIC PROSECUTOR (AP) T V JAGGI REDDY TRAIL COURT RECORD RECEIVED	WEST GODAVARI
287	CRLA/227/2015 (SC.SPL/39/2013)	MURIKINATI MADHUSUDAN KADAPA DIST. Vs SUB-DIVISIONAL POLICE OFFICER MYDUKUR YSR KADAPA DIST.	D KODANDARAMI REDDY	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	YSR KADAPA
288	CRLA/251/2015 (SC/291/2013)	PULI DEVI @ GUMMADI DEVI E.G.DIST. Vs S.H.O. III TOWN L&O PS. RAJAHMUNDY	T S N MURTHY	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	EAST GODAVARI
289	CRLA/259/2015 (SC/30/2012)	KOVVURI VEERAGAVA REDDY E.G.DIST. Vs P.P. HYD	SREEKANTH REDDY AMBATI	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	EAST GODAVARI
290	CRLA/266/2015 (SC/114/2010)	KALINGI RAMUNAIDU VISAKHAPATNAM DIST. & 6 OTHERS Vs P.P. HYD	K SRINIVASA RAO	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	VISAKHAPATNAM
291	CRLA/292/2015 (CC/31/2014)	SRI P. NAGENDRAIAH KURNOOL Vs ACB ANANTHAPUR RANGE	Y V ANIL KUMAR	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY Lord, PAPER BOOK READY	KURNOOL
292	CRLA/300/2015 (CC/270/2009)	SRI SANAPALA APPALARAJU VISAKHAPATNAM. Vs STATE OF AP. REP PP AND ANR.	T D PANI KUMAR	PUBLIC PROSECUTOR (AP) K SARVA BHOUMA RAO MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
293	CRLA/306/2015 (SC/395/2013)	GANDHAM NAGARAJU RAJAHMUNDY Vs P.P. HYD	B PARAMESWARA RAO	PUBLIC PROSECUTOR MY LORD TRIAL COURT RECORD RECEIVED PAPER BOOK READY	WEST GODAVARI

294	CRLA/308/2015 (SC/13/2012)	SRI ARETI SIVA KRISHNA @ KRISHNA RAJAHMUNDY Vs P.P. HYD	AMMAJI NETTEM	MY LORD PAPER BOOK READY	EAST GODAVARI
295.1 along with 295					
295	CRLA/329/2015 (SC/170/2014)	PUDI SHIVARANJANI KUMAR @ SHIVA Vs THE STATE OF A.P.	T D PANI KUMAR	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	EAST GODAVARI
295.1	CRLA/379/2015 (SC/170/2014)	MADDELA RAJKIRAN KAKINADA. Vs STATE OF AP. REP PP.	N V ANANTHA KRISHNA	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
296	CRLA/332/2015 (CC/262/2008)	HARIJANA MALLIKARJUNA & 5 OTHERS Vs P.NARASIMHAPPA & 2 O THERS	A SAMEER KUMAR	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED R2 NOTICE SERVED VIDE THE JMFC, HINDUPUR.REPORT SUBMITTED	ANANTAPUR
297	CRLA/357/2015 (SC.SPL/5/2011)	VEMURI BASAVESWARA RAO Vs STATE OF A.P.	S PRANATHI	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	KRISHNA
298	CRLA/365/2015 (SC/35/2011)	K. SURYA NAIK KURNOOL DIST. & ANO Vs INSPECTOR OF POLICE KURNOOL IV TOWN P.S.	T KUMAR BABU	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	KURNOOL
299.1 along with 299					
299	CRLA/369/2015 (SC/2/2012)	CHOKKAKUKLA ABADDAM VISAKHAPATNAM DT & ANR. Vs STATE OF AP. REP PP.	NIMMAGADDA SATYANARAYANA	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	VIZIANAGARAM
299.1	CRLA/435/2015	DANTHIREDDY KESAVA Vs THE STATE OF A.P.	NIMMAGADDA SATYANARAYANA	PUBLIC PROSECUTOR (AP)	VIZIANAGARAM
300	CRLA/372/2015	VADLA KRISHNAMACHARI KURNOOL DT. Vs STATE OF AP. REP PP..	CH RAVINDER	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	KURNOOL
301	CRLA/380/2015	DINESH KUMAR CHATTISGHAR STATE & 2 OTRS. Vs STATE OF AP. REP PP.	CHALLA AJAY KUMAR	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	VIZIANAGARAM
302	CRLA/396/2015 (SC/164/2014)	PEDAVEETI KADIRIAH Vs STATE OF ANDHRA PRADESH	M CHALAPATI RAO	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	YSR KADAPA
303	CRLA/399/2015 (SC/16/2013)	PICHAGALLA CHOWDAPPA CHITTOOR DT. Vs STATE OF AP. REP PP.	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	CHITTOOR
304	CRLA/404/2015 (SC/162/2014)	CHELIKANI BHUVANESWARI GUNTUR DIST. Vs P.P. HYD	CH RAMAKRISHNA	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	GUNTUR

305	CRLA/408/2015 (SC.SPL/27/214)	DUTHALURI BALA VEERIAHA YSR DT. Vs STATE OF AP. REP PP.	V R REDDY KOVVURI	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	YSR KADAPA
306	CRLA/427/2015 (SC/212/2015)	CHOPPALA RANGA RAO VEERAVASARAM MANDAL Vs P.P. HYD	DUGGEMPUDI SRINIVASA RAO	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	WEST GODAVARI
307	CRLA/428/2015 (SC/298/2012)	YERUKALI BASAVARAJU @ BASARAJU KURNOOL DIST. Vs S.H.O. PEAPULLY P.S.	J U M V PRASAD	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	KURNOOL
308	CRLA/429/2015 (SC/13/2014)	CHIPPADA KIRAN VIJAYAWADA Vs SHO SATYANARAYANPURAM P.S. VIJAYAWADA	K KRISHNA KISHORE	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	KRISHNA
309	CRLA/449/2015 (SC/141/2014)	MADDA DIVAKAR W.G.DIST. Vs P.P. HYD	VENKATESWARA RAO GUDAPATI	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	WEST GODAVARI
310	CRLA/453/2015 (SC/202/2014)	TADISETTY GOPI @ GOPI KRISHNA (A1) GUNTUR DT. Vs STATE OF AP. REP PP.	A GAYATRI REDDY	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	GUNTUR
311	CRLA/455/2015 (SC/756/2011)	BOYA NAGAPPA KARNATAKA STATE. Vs STATE OF AP. REP PP.	BUTTA VIJAYA BHASKER	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	KURNOOL
312	CRLA/457/2015 (SC/340/2014)	YELETI YESOBU RAJU W.G.DIST. Vs S.H.O. UNDI P.S.	K L N SWAMY	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	WEST GODAVARI
313	CRLA/458/2015 (SC/6/2014)	KUKATI PRADEEP KUMAR W.G.DIST. Vs P.P. HYD	MADHAVA RAO NALLURI	PUBLIC PROSECUTOR (TG) MY LORD TRIAL COURT RECORD RECEIVED	WEST GODAVARI
314	CRLA/464/2015 (SC/47/2014)	NIMMAKA RAJESH VIZIANAGARAM DIST. Vs P.P. HYD	G VIJAYA SARADHI	PUBLIC PROSECUTOR (TG) MY LORD TRIAL COURT RECORD RECEIVED	VIZIANAGARAM
315	CRLA/476/2015 (SC/57/2014)	CHUKKA RAMANA VISAKHAPATNAM & ANR. Vs STATE OF AP. REP PP.	GODA RAMALAKSHMI	PUBLIC PROSECUTOR (AP) MY LORD TRIAL COURT RECORD RECEIVED	VISAKHAPATNAM
316	CRLA/527/2015 (SC/342/2011)	O. NIRANJAN CHETTY & ANR Vs B.R. KRISHNAVENI TIRUPATHI & 3 OTHERS	SANKU VAMSI KRISHNA SWARNA SRINIVAS BABU	JITENDRA KANYALUR PUBLIC PROSECUTOR MY LORD PAPER BOOK READY	CHITTOOR

317.1,317.2,317.3,317.4 along with 317

317	CRLA/833/2015 (CC/30/2006) IA 1/2020 Fix an Early Date	A. VEERA VENKATA RAO Vs THE STATE OF A.P.	VENKAT SILENDRA G	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I. MY LORD PAPER BOOK READY	VISAKHAPATNAM
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317.1	CRLA/837/2015 (CC/30/2006)	P.VENKATESWARA RAO VISAKHAPATNAM DT. Vs STATE REP SPL.PP FOR SPE/CBI AND ANR.	P DURGA PRASAD	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	VISAKHAPATNAM
317.2	CRLA/841/2015 (CC/30/2006)	B.POLI SETTY Vs THE STATE OF A.P. REP. BY SPL. PP FOR CBI	SANAGA ASHOK KUMAR	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	VISAKHAPATNAM
317.3	CRLA/846/2015 (CC/30/2006)	T.ACHUTA RAO VISAKHAPATNAM. Vs STATE OF AP. REP SPL.PP FOR SPE/CBI.	RAJA REDDY KONETI	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	VISAKHAPATNAM
317.4	CRLA/860/2015 (CC/30/2006)	V.JAGANNADHAM VISAKHAPATNAM. Vs STATE OF AP. REP SPL.PP FOR CBI.	RAJA REDDY KONETI	M.SRAVAN KUMAR Spl.PUBLIC PROSECUTOR FOR C.B.I.	VISAKHAPATNAM
318	CRLA/1052/2015 (CC/26/2009)	VALLABHAPURAM SRINIVASA RAO GUNTUR DIST. Vs RANGE INSPECTOR - III ACB VIJAYAWADA	O KAILASHNATH REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB MY LORD PAPER BOOK READY	KRISHNA
319	CRLA/1060/2015 (CC/154/2015)	ANDE SRINIVASA RAO Vs BURELA CHANDRAKALA & ANOTHER	SAI GANGADHAR CHAMARTY	PUBLIC PROSECUTOR (AP) VARUPULA SESA KUMARI TRAIL COURT RECORD RECEIVED	KRISHNA
320	CRLA/1152/2015 (SC/234/2013)	TURLAPATI MAHESH Vs THE STATE OF A.P.	M P V N V SASTRI	PUBLIC PROSECUTOR (AP) MY LORD PAPER BOOK READY	WEST GODAVARI
321	CRLA/36/2016 (CRLA/22/2015)	TANGUTURI MURALI KRISHNA NELLORE DIST. Vs MEETTELA PEDA GURAVIAH VIJAYAWADA CITY & ANO	.	PUBLIC PROSECUTOR (AP) Lower Court Record Received. R1 - Notice unserved Vide return Postal Cover R2 - PP DT 10/07/2023 Appellant Notice Sent Not Yet Returned DT 18/08/2023	PRAKASAM
322	CRLA/119/2016 (CC/3/2011) IA 1/2016(CRLAMP 161/2016) Leave Petition	KUPPA VIJAYA BHASKAR KRISHNA DIST. Vs P.P. HYD & ANO	D LALITHA PRASAD	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	KRISHNA
323.1 along with 323					
323	CRLA/139/2016 (CC/210/2013)	MALLU MAVULLU W.G.DT. Vs PULAVARTHI GANGA BHAVANI WG.DT & ANR REP PP.	K V L NARASIMHA RAO	PUBLIC PROSECUTOR (AP) P N MURTHY TRAIL COURT RECORD RECEIVED	WEST GODAVARI
323.1	CRLA/138/2016 (CRLA/111/2014)	YERRAMSETTI VENKATA SUBBA RAO Vs PULAVARTHI NAGA VENKATA SOMESWARA RAO & ANOTHER	K V L NARASIMHA RAO	PUBLIC PROSECUTOR (AP) P N MURTHY	WEST GODAVARI

324	CRLA/298/2016	BANDI VEERA VENKATA NAGA SATYA PRASAD Vs PULAVARTHI NAGA VENKATA SOMESWARA RAO AND ANOTHER	YALLABANDI RAMATIRTHA	PUBLIC PROSECUTOR (AP) KARRE SATYANANDAM Lower Court Record Received. R1 - Notice Served R2 - State Rep by P.P DT 10/07/2023 (Vakalath Filed on 11/07/2023)	WEST GODAVARI
325	CRLA/328/2016 (CC/489/2007)	DUGGINENI RAMBABU Vs KONDAPALLI TRANSPROT CO. PVT. LTD. & 2 OTHERS	P PRABHAKAR RAO	PUBLIC PROSECUTOR (AP) RAMINENI SATISH BABU TRAIL COURT RECORD RECEIVED	KRISHNA
326	CRLA/333/2016 (CC/15/2014)	K.ROJA KUMARI VIJAYAWADA. Vs M.RAMA KRISHNA VIJAYAWADA & ANR REP PP.	SAI GANGADHAR CHAMARTY	PUBLIC PROSECUTOR (AP) R1 - Unserved Memo Filed USR No. 7786/23 R2 - PP DT 14/06/2023 (Proof of Service Not Filed - DT 18/08/2023) TRAIL COURT RECORD RECEIVED	KRISHNA
327	CRLA/350/2016 (CRLA/239/2014) IA 1/2016(CRLAMP 573/2016) Leave Petition IA 2/2016(CRLAMP 599/2016) Petition	NAKKA NARSIMHA MUIRTHY W.G.DIST. Vs NANDYALA MURALI KRISHNA ATTILI MANDAL & ANO	CH VENKATA NARAYANA	PUBLIC PROSECUTOR (AP) G RONALD RAJU TRAIL COURT RECORD RECEIVED	WEST GODAVARI
328	CRLA/369/2016 (CRLA/97/2014) IA 1/2016(CRLAMP 628/2016) Suspension Petition IA 1/2025 Additional Material Petition	VIROTHI TIRUPATI RAO Vs STATE OF A.P. & ANOTHER	GAYATHRI MAHAYAJULA	PUBLIC PROSECUTOR (AP) T D PHANI KUMAR Lower Court Record Received. R1-PP R2-Unserved vide Proof of service USR No.26559/2023 DT 14/06/2023 vakalath Filed on 27/07/2023)	VISAKHAPATNAM
329	CRLA/423/2016 (STC/45/2011)	T.SAM ANANTAPUR DT. Vs GAJANANA SIVARAM BHATTA KARNATAKA & ANR REP PP.	PILLIX LAW FIRM	PUBLIC PROSECUTOR (AP) HARISH KUMAR RASINENI Lower Court Record Received R1 - Vakalath filed R2 - PP DT 15/06/2023 (Heard In Part) Memo Filed on 05/07/2023	ANANTAPUR
330	CRLA/530/2016 (CC/190/2013) IA 2/2016(CRLAMP 27441/2016) Dispense with Petition	P.SURESH BABU CHITTOOR. Vs SMT. N.AMMULU CHITTOOR & ANR REP PP.	ROSEDAR SRA	PUBLIC PROSECUTOR (AP) T V SRI DEVI Lower Court Record Received. R1 - Vakalath filed R2 - PP DT 15/06/2023	CHITTOOR
331	CRLA/533/2016 (CC/159/2015) IA 1/2016(CRLAMP 854/2016) Leave Petition IA 2/2016(CRLAMP 876/2016) Suspension Petition	M.SRINIVASA RAO CHITTOOR DT. Vs THE STATE OF AP. REP PP AND ANR.	INENI VENKATA PRASAD	PUBLIC PROSECUTOR (AP) D KODANDARAMI REDDY Lower Court Record Received. FE R1 - PP R2 - Vakalath Filed DT 15/06/2023	CHITTOOR

332	CRLA/534/2016 (CC/168/2013) IA 2/2016(CRLAMP 27438/2016) Dispense with Petition	P.SURESH BABU CHITTOOR. Vs R.HEMADRI CHITTOOR & ANR REP PP.	ROSEDAR SRA	PUBLIC PROSECUTOR (AP) Lower Court Record Received R1 - served R2 - PP DT 15/06/2023	CHITTOOR
333	CRLA/547/2016 (CC/128/2015)	MACHINA VENKATA SATYANARAYANA KRISHNA DT. Vs AAREKAPUDI VEERAAH CHOWDARY KRISHNA & ANR REP PP.	NARASIMHA RAO GUDISEVA	M SOLOMON RAJU PUBLIC PROSECUTOR Trial Court Record Received R1 - Served R2 - PP	KRISHNA
334	CRLA/631/2016 (CC/258/2014) IA 3/2016(CRLAMP 1001/2016) Fix an Early Date	MUNAGA RAMA RAO VIJAYAWADA Vs SURE RAMESH BABU VIJAYAWADA & ANO	TATA SINGAIAH GOUD	PUBLIC PROSECUTOR (AP) R2 UNSERVED, Lower Court Record Received. R1 - Notice Sent Not Yet Returned Proof of service Not Filed R2 - PP DT 19/06/2023	KRISHNA
335	CRLA/659/2016 (CC/180/2015)	VEERAMACHINENI MADHAVI VIJAYAWADA Vs M/S. RAMANA AUTO FINANCE VIJAYAWADA & 3 OTHERS	PILLIX LAW FIRM	SAI GANGADHAR CHAMARTY Lower Court Record Received RR1 to 3 - Mr. Sai Gangadhar Chamarty filed Vakalath R4 - PP	KRISHNA
336	CRLA/663/2016 (CC/77/2014)	VILLAGES IN PARTNERSHIP (VIP) NELLORE CITY Vs TALUPURU SAI SUKUMAR REDDY NELLORE DIST.	MADHAVA RAO AMBADIPUDI	PUBLIC PROSECUTOR (AP) Lower Court Record Received R1 - Notice Sent Not Yet Returned DT 20/06/2023	SPS NELLORE
337	CRLA/683/2016	DARAM RAMA RAJA RAJESWARI Vs THE STATE OF A.P. & ANOTHER	M VISWANADHAM	PUBLIC PROSECUTOR (AP) Lower Court Record Received R1 - PP R2 - Notice sent on 22.06.2023 Not Yet Returned DT 25/07/2023	KRISHNA
338	CRLA/731/2016 (CC/26/2015)	NIDAMANURI HIMAVATHI GUNTUR DT. Vs THE STATE OF AP. REP PP & ANR.	V V SATISH	PUBLIC PROSECUTOR (AP) THOTA RAMAKOTESWARA RAO Lower Court Record Received. FE R1 - PP R2 - Vakalath Filed DT 16/06/2023	GUNTUR
339	CRLA/732/2016 (CC/235/2013) IA 3/2016(CRLAMP 5251/2016) Leave Petition	KOPPADA KRISHNA W.GDT. Vs THE STATE OF AP. REP PP AND ANR.	K L N SWAMY	PUBLIC PROSECUTOR (AP) B PRUDHVI KUMAR TRAIL COURT RECORD RECEIVED	WEST GODAVARI
340	CRLA/751/2016 (CRLA/33/2013) IA 2/2016(CRLAMP 1166/2016) Suspension Petition	P. GANAPATHI CHITTOOR DIST. Vs E.M. MUNI KRISHNA REDDY CHITTOOR DIST. & ANO	SRINIVASULU KURRA	PUBLIC PROSECUTOR (AP) D KODANDARAMI REDDY Lower Court Record Received. FE R1 - Vakalath Filed R2 - PP DT 16/06/2023	CHITTOOR

341	CRLA/754/2016 (CC/183/2010)	PANDIRI VIKAS Vs STATE OF AP. & ANOTHER	P RAJESH BABU	PUBLIC PROSECUTOR (AP) S S REDDY Lower Court Record Received. FE R1 - PP R2 - Vakalath Filed DT 16/06/2023	EAST GODAVARI
342.1 along with 342					
342	CRLA/879/2016 (CC/57/2015)	CHILAMAKURI NARAYANA REDDY KRISHNA DT. Vs THE STATE OF AP. REP PP AND ANR.	HABIBULLA SHAIK	PUBLIC PROSECUTOR (AP) K S MURTHY TRAIL COURT RECORD RECEIVED	KRISHNA
342.1	CRLA/885/2016 (CC/31/2015)	CHILAMAKURI NARAYANA REDDY Vs STATE OF ANDHRA PRADESH	HABIBULLA SHAIK	PUBLIC PROSECUTOR (AP) K S MURTHY SASANKA BHUVANAGIRI	KRISHNA
343	CRLA/924/2016 (CC/686/2015)	MOHAMMED JAFRULLA KRISHNA DT. Vs THE STATE OF AP. REP PP & ANR.	CH MARKONDAIAH	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	KRISHNA
344	CRLA/982/2016 (CC/1049/2015)	KOTHURI VENKATA DURGA BHAVANI KRISHNA DT. Vs THE STATE OF AP. REP PP AND ANR.	P NARAHARI BABU	PUBLIC PROSECUTOR (AP) Lower Court Record Received. R1 - PP R2 - Notice Unserved DT 24/08/2023	KRISHNA
345.1,345.2 along with 345					
345	CRLA/1000/2016 (CC/275/2016)	KOPPADA KRISHNA Vs MUTTA SURESH	K B RAMANNA DORA	PUBLIC PROSECUTOR (AP) R2 - UNSERVED,R1 - Unserved vide Memo Proof of service R2 - PP DT 21/06/2023 TRAIL COURT RECORD RECEIVED	WEST GODAVARI
345.1	CRLA/1230/2016 (CC/230/2016)	KOPPADA KRISHNA Vs N.SATYANARAYANA	K B RAMANNA DORA	PUBLIC PROSECUTOR (AP)	WEST GODAVARI
345.2	CRLA/1260/2016 (CC/274/2016)	KOPPADA KRISHNA Vs SMT.THANINKI TANUJA RANI	K B RAMANNA DORA	PUBLIC PROSECUTOR (AP)	WEST GODAVARI
346	CRLA/1098/2016 (CC/163/2013)	K.RAVI CHANDRA REDDY CHITTOOR DT. Vs ABJAL BAIG CHITTOOR DT & ANR REP PP.	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR (AP) SURESH KUMAR REDDY KALAVA Lower Court Record Recieved. FE R1 - Vakalath Filed R2 - PP DT 16/06/2023	CHITTOOR
347	CRLA/1151/2016 (CC/904/2015)	MAKKINA SRINIVASA RAO KRISHNA DT. Vs M.CHENNA KESAVARAO VIJAYAWADA & ANR REP PP.	P PRABHAKAR RAO	PUBLIC PROSECUTOR (AP) Lower Court Record Received. R1 - Unserved Vide Memo R2 - PP	KRISHNA
348	CRLA/1152/2016 (CC/13/2013) IA 1/2017(CRLAMP 865/2017) Petition IA 1/2025 Fix an Early Date	NALAM SIVA PRASAD KAKINADA. Vs SMT.GUNDU BHARATHI HYD	G RAJESHWAR RAO	RAMA MURTY P V S A PUBLIC PROSECUTOR Lower Court Record Received. R1 - Vakalath Filed R2 - PP DT 16/06/2023	EAST GODAVARI

349	CRLA/1154/2016 (CC/357/2013)	MANELLA VAMSI KIRSHNA EG.DT. Vs JAMISSETTY SURESH KUMAR RAJAHMUNDY & ANR REP PP.	M BALANAGA SRINIVAS	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	EAST GODAVARI
350	CRLA/1250/2016 (CC/12/2014) IA 2/2015(CRLAMP 10601/2015) Permission Petition	GURAJA VANDANA DEVI GUNTUR DT. Vs SMT.T.VENKATA RAMANAMMA HYD & ANR REP PP.	SREENIVASA RAO RAVULAPATI	PUBLIC PROSECUTOR (AP) R2 UNSERVED,Lower Court Record Received R1 - Notice Unserved Vide Memo USR 3175 R2 - PP DT 20/06/2023	GUNTUR
351	CRLA/1251/2016 (CC/10/2014) IA 2/2015(CRLAMP 10607/2015) Permission Petition	GURAJA SAMBASIVA RAO GUNTUR DT. Vs T.VEERA VENKATA SATYANARAYANA HYD & ANR REP PP.	SREENIVASA RAO RAVULAPATI	PUBLIC PROSECUTOR (AP) Lower Court Record Received R1 - Notice Sent on 22.06.2023 Not Yet Returned R2 - PP DT 25/07/2023	GUNTUR
352	CRLA/1268/2016 (CC/378/2007)	JONNALAGADDA MALLIKARJUNA RAO Vs DASARI RAMULU & ANOTHER	B SOMASEKHAR	PUBLIC PROSECUTOR (AP) G V RAMANA REDDY Lower Court Record Received R1 - Vakalath Filed R2 - PP DT 20/06/2023	KRISHNA

353.1,353.2,353.3,353.4,353.5,353.6,353.7 along with 353

353	MACMA/177/2012 (OP/382/2005) IA 1/2008(MACMAMP 5450/2008) Condone Delay Petition	M/S NEW INDIA ASSURANCE COMPANY LIMITED Vs SHANMUGAM RADHA	A JAYANTHI	K S GOPALA KRISHNAN P VENKATA RAO SC For APSRTC KOTA SUBBA RAO R1 TO R3 - APP BY M/S K S GOPALA KRISHNAN. R2 - MINOR REP BY R1 VIDE C.T. R4 - APP BY M/S K. SARALA REDDY(SC FOR APSRTC). R5 - DISD FOR DEFAULT VIDE C.O. DT 23.09.2011.	SPS NELLORE
353.1	MACMA/1289/2009 (OP/434/2005)	MADDALI JAYA LAKSHMAMMA Vs APSRTC REP. BY ITS MANAGING DIRECTOR- CUM-VICE CHAIRMAN	K NAGA PHANINDRA	P VENKATA RAO SC For APSRTC A JAYANTHI	SPS NELLORE
353.2	MACMA/1290/2009 (OP/432/2005)	D.NAGARAJUNELLORE DIST Vs A.P.S.R.T.C HYDERABAD &2 OTHERS	K NAGA PHANINDRA	P VENKATA RAO SC For APSRTC A JAYANTHI	SPS NELLORE
353.3	MACMA/178/2012 (OP/434/2005)	M/S NEW INDIA ASSURANCE COMPANY LIMITED Vs MADDALI JAYA LAKSHMAMMA	A JAYANTHI	K NAGA PHANINDRA P VENKATA RAO SC For APSRTC	SPS NELLORE
353.4	MACMA/338/2012 (OP/433/2005)	AMANCHARALA KANAKAVALLI Vs APSRTC REP. BY ITS MANGAING DIRECTOR- CUM-VICE CHAIRMAN	K NAGA PHANINDRA	P VENKATA RAO SC For APSRTC A JAYANTHI	SPS NELLORE
353.5	MACMA/948/2012 (OP/433/2005)	M/S. NEW INDIA ASSURANCE CO.LTD. Vs AMANCHARALA KANAKAVALLI	A JAYANTHI	VENKAT RAO RAVULAPALLI K NAGA PHANINDRA P VENKATA RAO SC For APSRTC	SPS NELLORE

353.6	MACMA/4120/2012 (OP/432/2005)	M/S.NEW INDIA ASSURANCE CO LTD Vs D.NAGARAJU	A JAYANTHI	K NAGA PHANINDRA P VENKATA RAO SC For APSRTC	SPS NELLORE
353.7	MACMA/4124/2012 (OP/431/2005) IA 1/2008(MACMAMP 5451/2008) Condone Delay Petition	M/S.NEW INDIA ASSURANCE CO LTD Vs KOTHAPALLE RAJAMMA	A JAYANTHI	K NAGA PHANINDRA P VENKATA RAO SC For APSRTC KOTA SUBBA RAO	SPS NELLORE
354.1 along with 354					
354	MACMA/179/2012 (OP/1211/2009)	ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION Vs MIKKILINENI RATNAMAMBA @ RATNAMBA	P VENKATA RAO SC For APSRTC	G V S MEHAR KUMAR SR APP BY G V S MEHAR KUMAR	GUNTUR
354.1	MACMA/1985/2012 (OP/1211/2009)	MIKKILINENI RATNAMAMBA @ RATNAMBA Vs APSRTC REP.BY ITS MD MUSHEERABAD HYDERABAD.	G V S MEHAR KUMAR	P VENKATA RAO SC For APSRTC	GUNTUR
355	MACMA/358/2012 (OP/178/2008)	DOMMETI SATYANARAYANA & 2 OTHERS Vs NALLA CHITTIYYA & 2 OTHERS	VENKAT CHALLA	. K GANI REDDY P B NARASIMHA MURTY	EAST GODAVARI
356	MACMA/379/2012 (OP/145/2003)	THE ORIENTAL INSURANCE CO. LTD. Vs P. SUMATHI	GUDI SRINIVASU	A CHANDRA SHAKER TRAIL COURT RECORD AVAILABLE	CHITTOOR
357	MACMA/639/2012 (OP/438/2008)	CHEERAM CHINNA RAO Vs K. PADMALATHA AND ANOTHER	G RAMA GOPAL	GUDI SRINIVASU R1 & R2 NOTICE SERVED	VISAKHAPATNAM
358	MACMA/718/2012 (OP/195/2009)	SHAIK RAMIZABEE & ANOTHER Vs SHAIK NISSAR VALI & ANOTHER	D KODANDARAMI REDDY	GUDI SRINIVASU R1-UNSERVED, RETURNED("ADDRESS LEFT FOR KUWAIT" AS PER POSTAL ENDORSEMENT). R2-APP. BY M/S GUDI SRINIVASU TRAIL COURT RECORD AVAILABLE	CHITTOOR
359	MACMA/942/2012 (OP/123/2008)	POLUKONDA CHALAMAYYA SASTRY & 2 OTHERS Vs GODA RAJU	TURAGA SAI SURYA K CHIDAMBARAM	. K MADHUSUDHAN REDDY TRAIL COURT RECORD AVAILABLE	EAST GODAVARI
360	MACMA/953/2012 (OP/368/2005) IA 1/2012(MACMAMP 134/2012) Amendment Petition	SYED HASEENA BANU & 4 OTHERS Vs B. GOPAL REDDY & ANOTHER	K RATHANGA PANI REDDY	Y KANAKALINGESWARA RAO B PARAMESWARA RAO R1 - APP BY M/S Y KANAKALINGESWARA RAO. R2 - APP BY M/S C PRAKASH REDDY.	KURNOOL
361	MACMA/1259/2012 (OP/108/2010)	IFFCO TOKIO GENERAL INSURANCE CO. LTD SECUNDERABAD. Vs K. UMADEVI AND 3 OTHERS	SRINIVASA RAO KAMARAJUGADDA	JAYA PRAKASH MADASU R1 TO R3 - APP BY M/S JAYA PRAKASH MADASU. R4 - DECEASED AS PER MEMO PROOF OF SERVICE FILED VIDE USR NO.86233/23.	ANANTAPUR

362	MACMA/1336/2012 (OP/675/2004)	SUNKI APPAYAMMA Vs V. RAGHUNATH & 4 OTHERS	SAGI SURYANARAYANA RAJU	. Dr CHALLA SRINIVASA REDDY R1 - SERVED. R2 - APP BY M/S Dr CHALLA SRINIVASA REDDY. RR 3 TO 5 - SERVED.	VIZIANAGARAM
363	MACMA/1399/2012 (OP/497/2005)	SHAIK SYDA BEGUM Vs SK.BASHEER & ANR	M S R CHANDRA MURTHY	. S A V RATNAM R1 - NOTICE SENT NOT YET RETURNED R2 - APP. BY SAV RATNAM TRAIL COURT RECORD AVAILABLE	SPS NELLORE
364	MACMA/1414/2012 (OP/361/2010)	BADAMAYYAGARI LAKSHMI & 3 ORS Vs KARAGANA SRINU & ANR	VENKATESWARA RAO GUDAPATI	A JAYANTHI	VIZIANAGARAM
365	MACMA/1427/2012 (OP/409/2009)	KATTA SAMBASIVAIAH Vs SHAIK ANJIBABU & 4 ORS	MADHAVA RAO NALLURI	KAUSHIK KUMBHAJADALA V R MACHAVARAM A JAYANTHI R1 APP. BY M.RAMA MURTHY R2 SERVED DATED 23/06/2012 R3 UNSERVED R4 APP. BY SRI V.R.MACHAVARAM R5 -APP. BY A JAYANTHI TRAIL COURT RECORD NOT AVAILABLE	PRAKASAM
366	MACMA/1430/2012 (OP/646/2009)	NADIPALLI ESWARAMMA Vs GONDYALA DORAYYA @ DORA BABU & 2 ORS	N SIVA REDDY	V VEERABHADRA CHARY TRAIL COURT RECORD AVAILABLE	EAST GODAVARI
367.1,367.2 along with 367					
367	MACMA/1503/2012 (OP/385/2006)	THE NEW INDIA ASSURANCE COMPANY LIMITED NELLORE Vs CHEMUDUGUNTA NARASIMHARAO AND ANOTHER	KESAVI KUMARI NEMALA	K VENKATA RAO TRAIL COURT RECORD RECEIVED.	SPS NELLORE
367.1	MACMA/1598/2007 (OP/349/2004) IA 2/2016(XOBJ 2111/2016) Petition for Grounds	THE NEW INDIA ASSURANCE COMPANY LIMITED NELLORE. Vs CHEMUDUGUNTA NARASIMHA RAO AND 3 OTHERS	KESAVI KUMARI NEMALA	T DAMODAR	SPS NELLORE
367.2	X OBJ/18/2022 (OP/385/2006) IA 1/2022 Condone Delay Petition	MR.CHEMUDUGUNTA NARASIMHA RAO Vs THE NEW INDIA ASSURANCE COMPANY LIMITED	K VENKATA RAO		SPS NELLORE
368	MACMA/1506/2012 (OP/535/2010)	THE UNITED INDIA INSURANCE COMPANY LIMITED ANANTAPUR. Vs BOLAGONDA VASUNDHARA @ NAGA VASUNDHARA AND 3 OTHERS	N RAMA KRISHNA	INENI VENKATA PRASAD	ANANTAPUR
369	MACMA/1613/2012 (OP/712/2010)	KOREL PARA SATYANARAYANA Vs GOLUKONDA RAJA AND 2 OTHERS	MANGENA SREE RAMA RAO	. VUPPALAPATI SRINIVAS RAJU TRAIL COURT RECORD AVAILABLE	EAST GODAVARI

370	MACMA/1708/2012 (OP/648/2008)	THIRUMURU BALARAM Vs K. KRISTAPPA & ANO	MADHAVA RAO NALLURI	. A.SAI ROHIT TRAIL COURT RECORD NOT AVAILABLE	SPS NELLORE
371	MACMA/1723/2012 (OP/94/2010)	ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD. Vs DESU SOWBHAGYAMMA & 2 OTHERS	KOTA SUBBA RAO	K NAGA PHANINDRA S CHALAPATHI RAO R1 - NOTICE SENT NOT YET RETURNED. R2 - SERVED. R3 - APP BY M/S S.CHALAPATHI RAO. R1, R2 - APP BY M/S. K NAGA PHANINDRA R3 - APP BY M/S. S CHALAPATHI RAO	KURNOOL
372	MACMA/1747/2012 (OP/393/2005)	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. Vs SIRIPI REDDY ANNAPURNAMMA & ANOTHER	P B NARASIMHA MURTY	SIVAPRASAD REDDY VENATI SOHIT CHANDRA TRIPURANENI TRIAL COURT RECORD AVAILABLE R1 - APP BY M/S. SIVAPRASAD REDDY VENATI R2 - NOTICE SENT NOT YET RETURNED	SPS NELLORE
373	MACMA/1843/2012 (OP/249/2008)	MUTHYALKA BABU RAO Vs SHAIK SHARIF & ANR	MADHAVA RAO NALLURI	TRAIL COURT RECORD AVAILABLE	SPS NELLORE
374	MACMA/1885/2012 (OP/350/2003)	ULAVALA VENKATA RAO Vs PENDEM BABU RAO & 2 ORS	V SAI KUMAR	. V RAGHU TRAIL COURT RECORD AVAILABLE	EAST GODAVARI
375	MACMA/1929/2012 (OP/8/2010)	VALLABHANENI APPA RAO Vs THE AP STATE ROAD TRANSPORT CORPORATION	N SRIHARI	P VENKATA RAO SC For APSRTC	GUNTUR
376.1 along with 376					
376	MACMA/1979/2012 (OP/743/2009)	PITHANI VEERABABU Vs SANAPATHI SRINIVASA RAO & 2ORS	T D PANI KUMAR	. GUDI SRINIVASU R1 & R2-NOT NECESARY PARTIES VIDE CT. R3-APP. BY GUDI SRINIVASU.	EAST GODAVARI
376.1	MACMA/1271/2012 (OP/744/2009)	VALLU VENKATA GOVINDU @ GOVINDU @ GOVINDARAJULU Vs SANAPATHI SRINIVASA RAO & 2 ORS	T D PANI KUMAR	N RAMA KRISHNA	EAST GODAVARI
377	MACMA/1993/2012 (OP/125/2005)	MUDDANA VENKATESWARLU Vs CH.V.SATYANARAYANA RAO & ANR	G V L MURHTY	VENKATESWARLU SANISETTY V VEERABHADRA CHARY R1-APP. BY M/S VENKATESWARLU SANISETTY. R2-APP. BY M/S V VEERABHADRA CHARY. TRAIL COURT RECORD AVAILABLE.	PRAKASAM
378	MACMA/2013/2012 (OP/448/2007)	SHAIK KHAJA MOHIDDIN Vs P.JAFAR KHAN & ANR	K RATHANGA PANI REDDY	. T V P SAI VIHARI TRAIL COURT RECORD AVAILABLE	YSR KADAPA
379	MACMA/2062/2012 (OP/148/2009)	VIJJANA SATYHANARAYANA Vs SHAIK IMMAMSA AND ANOTHER	PARDHA SARADHI A V	. JAVVAJI SARATH CHANDRA	EAST GODAVARI

380	MACMA/2066/2012 (OP/4/2011)	PALLERLA THIRUPATHAMMA AND ANOTHER Vs MULE BRAHMA REDDY AND ANOTHER	NUTHALAPATI KRISHNA MURTHY	NAGUMANTRI NAGESWARA RAO TRIAL COURT RECORD AVAILABLE	PRAKASAM
381	MACMA/2071/2012 (OP/546/2005) IA 1/2012(MACMAMP 3986/2012) Stay Petition	THE NATIONAL INSRUANCE COMPANY LIMITED RAJAHMUNDRY. Vs KARRI SRIDEVI AND 4 OTHERS	KIRAN KUMAR BALIGAMSETTI	G RAMA GOPAL JONNA RAMANI	EAST GODAVARI
382	MACMA/2095/2012 (OP/1272/2002)	SHAIK KHYRUNNISA GUNTUR DISTRICT. Vs A.P.S.R.T.C. HYD. & 2 ANO.	SRAVAN KUMAR MANNAVA	P VENKATA RAO SC For APSRCT SANISETTY VENKATESWARLU SC For APSRCT ARAVALA RAMA RAO(SC FOR APSRTC KKAC) TRIAL COURT RECORD AVAILABLE	GUNTUR
383	MACMA/2121/2012 IA 1/1998(CMP 10684/1998) IA 2/1998(CMP 10806/1998)	NEW INDIA ASURANCE COMPANY LTD. KAKINADA Vs SAVARAPU ARJANNA KOTHAPETA DMC	KOTA SUBBA RAO	M LAKSHMANA SARMA	EAST GODAVARI
384	MACMA/2165/2012 (OP/509/2000) IA 1/2008(MACMAMP 42081/2008) Petition for Grounds IA 1/2011(MACMAMP 52350/2011) Condone Delay Petition IA 1/2012(MACMAMP 9715/2012) Petition for Grounds	THE UNITED INDIA INSURANCE COMPANY LIMITED HYDERABAD. Vs KANNAM SATISH @ SATISH KUMARI AND 2 OTHERS	L V S PRASAD BABU PUVVADA	KAMBHAMPATI RAMESH BABU K JYOTHI PRASAD A RAMAKRISHNA REDDY R1 - SERVED, KAMBHAMPATI RAMESH BABU R2 AND R3 - APP BY M/S K.JYOTHI PRASAD	WEST GODAVARI
385	MACMA/2172/2012 (OP/630/2002)	THE UNITED INDIA INSURANCE COMPANY LIMITED Vs APSRCT & ANR.	SRINIVASA RAO KATAKAMSETTY	ARAVALA RAMA RAO(SC FOR APSRTC KKAC) R1-SERVED. R2-DISMISSED FOR DEFAULT VIDE C.O.19/12/2011. TRAIL COURT RECORD AVAILABLE	KURNOOL
386	MACMA/2180/2012 (OP/110/2010) IA 1/2012(MACMAMP 3945/2012) Fix an Early Date	JAMPE MALLIKARJUNA [UN-SOUND MIND] Vs G.ALIVELAMMA & ANR	MAHADEVA KANTHRIGALA	A JAYANTHI R1-SERVED. R2-APP. BY M/S A JAYANTHI. TRAIL COURT RECORD AVAILABLE	CHITTOOR
387	MACMA/2200/2012 (OP/644/2003) IA 1/2010(MACMAMP 916/2010) Condone Delay Petition	YERUKONDA CHINA RAMULU Vs DALLI KANTAMMA AND ANOTHER	JAYANTI S C SEKHAR	. G HARAGOPAL R1-DISMISSED FOR DEFAULT VIDE C.O. DATED 20.12.2011. R2-APP. BY M/S G HARAGOPAL	VIZIANAGARAM
388	MACMA/2201/2012 (OP/1132/2000) IA 3/2007(MACMAMP 7445/2007) Vacate Stay Petition	M/S UNITED INDIA INSURANCE COMPANY LIMITED KURNOOL. Vs ELIYA AND ANOTHER	S A V RATNAM	A JAYA SANKARA REDDY R1-NOTICE SENT NOT YET RETURNED. R2-DISMISSED FOR DEFAULT VIDE C.T. TRAIL COURT RECORD AVAILABLE	KURNOOL
389	MACMA/2213/2012 (OP/466/2005)	K. PAGULIAIAH @ POULAIAH Vs P.PEDDA NARAYANA AND ANOTHER	K RATHANGA PANI REDDY	. P RAMANJANEYULU R1-SERVED. R2-APP. BY M/S P RAMANJANEYULU. TRAIL COURT RECORD AVAILABLE	YSR KADAPA

390	MACMA/2218/2012 (OP/237/2003)	MURRA SURYANARAYANA REDDY Vs MOPURI PEDDA PULLA REDDY & ANR	K RATHANGA PANI REDDY	. N RAMA KRISHNA R1-UNSERVED, RETURNED (AS PER POSTAL ENDORSEMENT "INSUFFICIENT ADDRESS"). R2-APP. BY M/S N RAMA KRISHNA. TRAIL COURT RECORD AVAILABLE	YSR KADAPA
391.1 along with 391					
391	MACMA/2261/2012 (OP/907/2010)	BANKA NANAJI Vs NADIKONDA SESHAYYA AND ANOTHER	CKR ASSOCIATES	S A V RATNAM R1 UNSERVED, TRAIL COURT RECORD AVAILABLE P1 NOTICE SERVED R1 SERVED R2 APP BY S A V RATNAM	VISAKHAPATNAM
391.1	MACMA/2744/2012 (OP/907/2010)	UNITED INDIA INSURANCE COMPANY LIMITED VISAKHAPATNAM. Vs BANKA NANAJI AND ANOTHER	S A V RATNAM	CKR ASSOCIATES	VISAKHAPATNAM
392	MACMA/2326/2012 (OP/975/2008)	BOTLA SATYANARAYANA Vs VASAM ISSAC & 4 OTHERS	B V KRISHNA REDDY	. D RAVI KIRAN M P V N V SASTRI N RAMA KRISHNA TRAIL COURT RECORD AVAILABLE	WEST GODAVARI
393	MACMA/2349/2012 (OP/521/2009)	THE UNITED INDIA INSURANCE CO. LTD. Vs MUNURI NAGA VENKATA SATYA SURYA LAKSHMI & 4 OTS	JAVVAJI SARATH CHANDRA	M L NEELIMA TRIAL COURT RECORD AVAILABLE R1&R2&R3-SERVED R4-DIED VIDE C.T R5-UNSERVED R1-APP BY M.L.NEELIMA.	EAST GODAVARI
394	MACMA/2353/2012 (OP/230/2008)	M/S. NEW INDIA ASSURANCE COMPANY LTD. Vs S.K.R.LAKSHMAN @ SKP LOKESH AND ANOTHER	JAVVAJI SARATH CHANDRA	O UDAYA KUMAR R1 - APP BY M/S O UDAYA KUMAR. R2 - SERVED. TRAIL COURT RECORD AVAILABLE.	CHITTOOR
395	MACMA/2359/2012 (OP/238/2006)	M. SIVAMMA AND 3 OTHERS Vs S. HUSSAIN AND ANOTHER	N ASWARTHA NARAYANA	. GUDI SRINIVASU R1 - DISD FOR DEFAULT VIDE C.O.DT 08.12.2011. R2 - APP BY M/S GUDI SRINIVASU. MEMO PROOF OF SERVICE FILED VIDE USR NO.96397/23. TRAIL COURT RECORD AVAILABLE.	ANANTAPUR
396	MACMA/2388/2012 (OP/409/2010)	ALLAMPATI CHINNA LAKSHMI REDDY @ ALAMPALLI LAKSHMI REDDY Vs MANDALA KRISHNAIAH & ANOTHER	D KODANDARAMI REDDY	N RAMAKRISHNA N RAMA KRISHNA TRAIL COURT RECORD AVAILABLE	YSR KADAPA
397.1 along with 397					
397	MACMA/2402/2012 (OP/101/2011)	HARIJANA P. RAMANJINAMMA & 2OTS Vs P. BHARATHI & ANO	N ASWARTHA NARAYANA	N RAMA KRISHNA R1 - SERVED. R2 - APP BY M/S N RAMA KRISHNA.	ANANTAPUR
397.1	MACMA/2404/2012 (OP/102/2011)	HARIJANA P. RAMANJINAMMA Vs P. BHARATHI & ANOTHER	N ASWARTHA NARAYANA	N RAMA KRISHNA	ANANTAPUR

398	MACMA/2409/2012 (OP/355/2007)	DIBBA SOMULU & ANOTHER Vs VASA SURESH KUMAR @ SURESH & 2 OTHERS	N SIVA REDDY	GUDI SRINIVASU R1 NOT NECESSARY PARTY VIDE CT. R2 SERVED. R3 APP BY GUDI SRINIVASU. TRAIL COURT RECORD AVAILABLE	EAST GODAVARI
399	MACMA/2413/2012 (OP/162/2003)	ILLURU VISHEVESWARA REDDY KADAPA DIST. Vs GUVVALA NARAYANA REDDY KADAPA DIST. & ANO.	K RATHANGA PANI REDDY	. R1 - SERVED. R2 - DISD FOR DEFAULT VIDE C.O.DT 02.12.2011.	YSR KADAPA
400	MACMA/2417/2012 (OP/828/2000)	KAZA RAMA DEVI Vs KAVURI SUDHER BABU & 2 ORS	G V SHIVAJI	. GP FOR ARBITRATION TRAIL COURT RECORD AVAILABLE	KRISHNA
401	MACMA/2427/2012 (OP/22/2006)	DANNANA APPALA NARASAYYA Vs T. SRINIVASA RAJU AND 2 OTHERS	V HEMANTH KUMAR	. A JAYANTHI R1 - DISD FOR DEFAULT VIDE C.O.DT 02.12.11. R2 - SERVED. R3 - APP BY M/S A.JAYANTHI.	VIZIANAGARAM
402	MACMA/2483/2012 (OP/195/2010)	BIDDIKA KALPANA & 2OTS Vs KORAPANA ASRIAYYA & ANO	JAYANTI S C SEKHAR	. K SRINIVASA PRASAD SC For APSRTC ARUN KUMAR LATHKER(SC FOR APSRTC) R1-NOT NECESSARY PARTY VIDE C.T R2-APP. BY M/S VINOD KUMAR TARLADA (SC FOR APSRTC) TRAIL COURT RECORD NOT AVAILABLE	SRIKAKULAM
403	MACMA/2501/2012 (OP/59/2006)	NALLAIAHGARI LAKSHUMMA & 3 OTHERS Vs SHAIK KARIMULLA & 2 OTHERS	P RAJANI REDDY T DIWAKAR REDDY	. SUNIL BABU VAJRAM AMANCHARLA SATISH BABU R1 - SERVED. R2 - APP. BY M/S SUNIL BABU VAJRAM. R3 - APP. BY M/S AMANCHARLA SATISH BABU. TRAIL COURT RECORD AVAILABLE.	YSR KADAPA
404	MACMA/2511/2012 (OP/929/2008)	THE ORIENTAL INSURANCE CO. LTD. Vs POTHULA PUSHPA RAJ & 6 OTHERS	GUDI SRINIVASU	C H INDRASENA REDDY RAMACHANDRAREDDY GADI TRAIL COURT RECORD AVAILABLE	ANANTAPUR
405	MACMA/2539/2012 (OP/478/2008)	UNITED INDIA INSURANCE COMPANY LIMITED NELLORE. Vs PARLAPALLI VENGAL REDDY AND 2 OTHERS	VIJAYA KUMAR POTTURI	MADHAVA RAO NALLURI TRAIL COURT RECORD AVAILABLE R1 & R2 - App by M/s. N. Madhava Rao. R3 - SERVED.	SPS NELLORE
406	MACMA/2546/2012 (OP/391/2008)	THE NEW INDIA ASSURANCE COMPANY LIMITED Vs GALIVEETI LAKSHMI DEVAMMA AND ANOTHER	T V P SAI VIHARI	D KODANDARAMI REDDY TRAIL COURT RECORD AVAILABLE R1 - App by M/s. D KODANDARAMI REDDY. R2 - Served.	YSR KADAPA

407	MACMA/2568/2012 (OP/361/2008)	IFFCO-TOKIO GENERAL INSURANCE CO. LTD. Vs G. NARASIMHAMURTHY & 2 OTHERS	SRINIVASA RAO KAMARAJUGADDA	TRAIL COURT RECORD AVAILABLE	VIZIANAGARAM
408	MACMA/2609/2012 (OP/1454/2010)	SONTYAM TATHAYALU Vs APPIKONDA APPA RAO & ANOTHER	JAYANTI S C SEKHAR	. D RAVI KIRAN TRAIL COURT RECORD AVAILABLE R1 - SXERVED. R2 - App by M/s. D RAVI KIRAN	VISAKHAPATNAM
409	MACMA/2634/2012 (OP/493/2009)	MOVVA RATNAGIRI RAO & ANR Vs PAPPU VENKATESWARA RAO & 2 ORS	B.V.KRISHNA REDDY(STANDING COUNCIL FOR TTD)	N RAMA KRISHNA TRAIL COURT RECORD AVAILABLE R1,R2,R3-SERVED WRITTEN ARGUMENTS FILED VIDE USR NO.66336/24.	WEST GODAVARI
410	MACMA/2674/2012 (OP/79/2009)	NANDAM SRINIVASA RAO Vs VAKAPALLI ANJANEYULU & 5 ORS	SAI GANGADHAR CHAMARTY	PRABHAKARA RAO RANGA MEMO FILED VIDE USR NO.103274/2026 TRAIL COURT RECORD AVAILABLE	EAST GODAVARI
411	MACMA/2686/2012 (OP/337/2009)	DESETTY VASANTH Vs M/S. SPY AGRO INDUSTRIES LTD. & ANO	G SRAVAN KUMAR	A.SAI ROHIT TRAIL COURT RECORD AVAILABLE R1 - SERVED. R2 - App by M/s. SK.SHAKE ABDUL AZEEM.	KURNOOL
412	MACMA/2700/2012 (OP/115/2009)	THE NEW INDIA ASSURANCE CO. LTD. Vs MADITHATI NAGARAJA	T V P SAI VIHARI	D SESHASAYANA REDDY TRIAL COURT RECORD AVAILABLE	YSR KADAPA
413	MACMA/2736/2012 (OP/2792/9)	MASUGU SUBBARAYUDU Vs M/S. SUJATA INSURANCE CO. LTD. & ANOTHER	G SRAVAN KUMAR	N RAMA KRISHNA R1-SERVED R2-APP. BY M/s. N RAMA KRISHNA TRIAL COURT RECORD AVAILABLE	KURNOOL
414	MACMA/2757/2012 (OP/487/2006)	THE ORIENTAL INSURANCE CO. LTD. Vs SHAIK MUSTAFA & ANOTHER	S AGASTYA SHARMA	TRIAL COURT RECORD AVAILABLE	KRISHNA
415	MACMA/2764/2012 (OP/82/2009)	THE ORIENTAL INSURANCE COMPANY LTD. Vs J.ADEMMA & 2 OTHERS	N RAMA KRISHNA	K SITA RAM TRAIL COURT RECORD AVAILABLE	KURNOOL
416	MACMA/2785/2012 (OP/320/2010)	THE ORIENTAL INSURANCE CO. LTD. Vs GUDALA PEDDIRAJU	SAMBOJU BALA GOPAL	A VEERASWAMY TRAIL COURT RECORD AVAILABLE	WEST GODAVARI
417	MACMA/2791/2012 (OP/1062/2010) IA 1/2012(MACMAMP 5752/2012) Fix an Early Date	VEERAVALLI SURYAVATHI Vs JIGILI SATYANARAYANA	TURAGA SAI SURYA	R1 - UNSERVED ("UNCLAIMED" AS PER POSTAL ENDORSEMENT) R2 - SERVED TRAIL COURT RECORD NOT AVAILABLE	WEST GODAVARI

418	MACMA/2793/2012 (OP/1061/2010) IA 1/2012(MACMAMP 5755/2012) Fix an Early Date	KETHA NAGARAJU Vs JIGILI SATYANARAYANA	TURAGA SAI SURYA	R1 - UNSERVED ("NOT CLAIMED" AS PER POSTAL ENDORSEMENT) R2 - SERVED TRAIL COURT RECORD NOT AVAILABLE	WEST GODAVARI
419	MACMA/2814/2012 (OP/144/2008)	PAPPULETI RAMA SUBBAMMA Vs MULA VENKATA RAMI REDDY & 2 OTHERS	V BHASKARA REDDY	KOTA SUBBA RAO TRAIL COURT RECORD AVAILABLE	YSR KADAPA
420	MACMA/2816/2012 (OP/824/2010)	GODITHI RANI Vs KALLAKURI NAGESWARA RAO @ NAGA BABU	N SIVA REDDY	. V DURGA R1 NOT NECESSARY VIDE C.T. R2 SERVED R3 APP BY M/S V.DURGA TRIAL COURT RECORD AVAILABLE	EAST GODAVARI
421	MACMA/2826/2012 (OP/387/2010)	MOPURI SUBBA REDDY Vs DEVIREDDI RAMACHANDRA REDDY	D KODANDARAMI REDDY	TRAIL COURT RECORD AVAILABLE	YSR KADAPA
422.1 along with 422					
422	MACMA/2828/2012 (OP/631/2009) IA 1/2013(MACMAMP 1349/2013) Vacate Stay Petition	S.S.R.K. PRASAD Vs MARRIPUDI LAKSHMI	KOTI REDDY IDAMAKANTI	P NAGENDRA REDDY P VENKATA RAO SC For APSRTC R2 R3 R4 UNSERVED,R1 & R2-SERVED R3 & R4-APP. BY M/S P NAGENDRA REDDY	PRAKASAM
422.1	MACMA/2974/2012 (OP/631/2009)	MANAGING DIRECTOR- VICE CHAIRMAN APSRTC. Vs MARRIPUDI LAKSHMI AND 3 OTHERS	P VENKATA RAO SC For APSRTC	P NAGENDRA REDDY	PRAKASAM
423	MACMA/2886/2012 (OP/566/2009) IA 1/2014(XOBJ 41038/2014) Petition for Grounds	THE ORIENTAL INSURANCE COMPANY LTD. Vs DOMALA VENKAIAH & ANOTHER	A RAMAKRISHNA REDDY	R1 R2 UNSERVED,R1 - NOTICE SENT NOT YET RETURNED R2 - SERVED DATED 29/10/2012	SPS NELLORE
424	MACMA/2907/2012 (OP/29/2010)	P.VANAJA Vs P.SUBBA RAYUDU	S V MUNI REDDY	C JHANSI RANI R1 - APP. BY C.JHANSI RANI R2 - SERVED TRIAL COURT RECORD AVAILABLE	CHITTOOR
425	MACMA/2919/2012 (OP/59/2008) IA 1/2013(MACMAMP 2229/2013) Vacate Stay Petition	S.J. DULARIJA Vs C. RAMAKRISHNA	M VENKATA RAMANA REDDY	. P JAGADISH CHANDRA PRASAD N RAMA KRISHNA TRIAL COURT RECORD RECEIVED.	CHITTOOR
426	MACMA/2952/2012 (OP/305/2007) IA 3/2012(MACMAMP 5905/2012) Vacate Stay Petition	UNITED INDIA INSURANCE COMPANY LTD. Vs BEJAWADA LOVAKUMARI & 6 OTS	JAVVAJI SARATH CHANDRA	T D PANI KUMAR TRAIL COURT RECORD AVAILABLE	EAST GODAVARI
427	MACMA/2969/2012 (OP/253/2006)	THE ORIENTAL INSURANCE COMPANY LIMITED KURNOOL. Vs PALAGIRI NAGASUBBA REDDY AND ANOTHER	KRISHNANAND VADAKATTU	S ARIFULLAH TRAIL COURT RECORD AVAILABLE	YSR KADAPA

428	MACMA/2980/2012 (OP/566/2009)	DORNALA VENKAIAH Vs M.DURGA PRASAD REDDY & ANR	M S R CHANDRA MURTHY	N RAMA KRISHNA TRAIL COURT RECORD AVAILABLE	SPS NELLORE
429	MACMA/2983/2012 (OP/196/2008) IA 1/2012(MACMAMP 5165/2012) Vacate Stay Petition	THE NEW INDIA ASSURANCE COMPANY LIMITED Vs GOGU SANJEEVA KONDAMMA AND 5 OTHERS	T V P SAI VIHARI	D KODANDARAMI REDDY TRAIL COURT RECORD NOT AVAILABLE	YSR KADAPA
430	MACMA/2986/2012 (OP/65/2010)	THE ORIENTAL INSURANCE CO. LTD. Vs GUDAPATI SUNITHA & 6 OTHERS	S A V RATNAM	YALLABANDI RAMATIRTHA TRAIL COURT RECORD AVAILABLE	KRISHNA
431	MACMA/3124/2012 (OP/575/2009) IA 1/2012(MACMAMP 4263/2012) Condone Delay Petition IA 2/2012(MACMAMP 4560/2012) Stay Petition IA 3/2012(MACMAMP 6480/2012) Vacate Stay Petition	ICICI LOMBARD GENERAL INSURANCE CO. LTD. Vs MATTA MASOODAMMA AND 7 OTHERS	S PRANATHI	M KARIBASAIH N MOHAN KRISHNA	ANANTAPUR
432	MACMA/3128/2012 (OP/766/2001)	M.VIJAYA KUMAR Vs E.APPALA NAIDU & 2 ORS	A S C BOSE	. SAMBOJU BALA GOPAL TRIAL COURT RECORD AVAILABLE	VISAKHAPATNAM
433	MACMA/3132/2012 (OP/17/2009)	YALLA VENKATA RAO AND 2 OTHERS Vs GEDELA SATYANARAYANA AND 2 OTHERS	T V JAGGI REDDY	S PRANATHI R1 & R2 - SERVED. R3 - APP. BY M/S S.PRANATHI. TRAIL COURT RECORD AVAILABLE	EAST GODAVARI
434	MACMA/3160/2012 (OP/160/2009)	VEMPUTAPU SATYAVATHI AND ANOTHERS Vs K.DURGAYYA AND 2 OTHERS	N SIVA REDDY	. GUDI SRINIVASU RAMACHANDRAREDDY GADI R1-NOT NECESSARY VIDE C.T. R2- UNSERVED. R3- SERVED.APP BY RAMACHANDRA REDDY.	EAST GODAVARI
435	MACMA/3181/2012 (OP/27/2008)	ANNAMANENI VENAKTESWARA RAO & ANR Vs YAARAGANI DEVACHANDRA RAO & 2 ORS	RAMA CHANDRA RAO GURRAM	. N RAMA KRISHNA R1-UNSERVED, RETURNED (AS PER POSTAL ENDORSEMENT "ADDRESSEE LEFT"). R2-SERVED. R3-APP. BY M/S N RAMA KRISHNA. TRAIL COURT RECORD AVAILABLE	PRAKASAM
436	MACMA/3184/2012 (OP/233/2011)	ROYAL SUNDARAM ALLIANCE INSURANCE CO LTD Vs VELAMURI VENKATA RAMANA & 2 ORS	GUDI SRINIVASU	Y MALATHI R1-APP. BY M/S Y MALATHI. R2 & R3-UNSERVED, RETURNED. TRAIL COURT RECORD AVAILABLE	VIZIANAGARAM
437.1 along with 437					
437	MACMA/3189/2012 (OP/376/2008)	KOPPANATHI VENKATESWARA RAO AND ANOTHER Vs SRAVANAM SRINIVASA RAO AND ANOTHER	NARASIMHA RAO GUDISEVA	. T V P SAI VIHARI TRAIL COURT RECORD AVAILABLE	KRISHNA

437.1	MACMA/2689/2012 (OP/376/2008) IA 3/2012(MACMAMP 3684/2012) Vacate Stay Petition	M/S. NEW INDIA ASSURANCE COMPANY LTD. Vs KOPPANATHI VENKATESWARA RAO	T V P SAI VIHARI	NARASIMHA RAO GUDISEVA	KRISHNA
438	MACMA/3352/2012 (OP/204/1999)	M/S. THE NATIONAL INSURANCE COMPANY LIMITED Vs MINOR P. KEDHARNATH REDDY	N RAMA KRISHNA	G RAMESH BABU TRIAL COURT RECORD AVAILABLE R1- APP. BY G. RAMEHS BABU R2- DISMISSED FOR DEFAULT VIDE C.O. DT. 22.12.2011	CHITTOOR
439	MACMA/3437/2012 (OP/1240/2007)	THE APSRTC KAKINADA & ANOTHER Vs SRI TEEPARTHI VENKATA SATYA KOTESWARA RAO & ANOTHER	K SRINIVASA PRASAD SC For APSRTC	KARRI SURYANARAYANA R1 - APP BY M/S KARRI SURYANARAYANA. R2 - FORMAL PARTY VIDE C.T.	VISAKHAPATNAM
440	MACMA/3865/2012 (OP/1310/2005)	BONTA KARUNAKAR [DIED] Vs S.ANANDA RAO	SRICHARAN TELAPROLU	. NAGUMANTRI NAGESWARA RAO TRAIL COURT RECORD AVAILABLE	GUNTUR
441	MACMA/4057/2012 (OP/66/2006)	THE DIVISONAL MANAGER NEW INDIA ASSURANCE COMPANY LIMITED Vs S. NAJMA AND 6 OTHERS	NEW INDIA ASSURANCE COMPANY LIMITED	V V ANIL KUMAR GUDI SRINIVASU M BHASKARA LAKSHMI S.RAJA SEKHAR Kashyap M GOVIND REDDY R7 - APP BY M/S. S.RAJA SEKHAR Kashyap	ANANTAPUR
442.1 along with 442					
442	MACMA/4085/2012 (OP/507/2006)	D. INDIRAMMA AND 3 OTHERS Vs APSRTC REP.BY ITS MD MUSHEERABAD HYDERABAD.	M KARIBASIAH	ARAVALA RAMA RAO(SC FOR APSRTC KKAC) SR - SERVED.	ANANTAPUR
442.1	MACMA/3797/2009 (OP/507/2006)	ANDHRA PRADESH STATE ROAD TRASPORT CORPORATION Vs D.INDIRAMMA	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	M KARIBASIAH	ANANTAPUR
443	MACMA/109/2013 (OP/309/2008)	BETHANABOYINA PENCHALAIH AND ANOTHERS Vs P.GOPAL NAIDU. AND ANOTHERS	SIVAPRASAD REDDY VENATI	A JAYANTHI TRIAL COURT RECORD AVAILABLE	SPS NELLORE
444.1 along with 444					
444	MACMA/118/2013 (OP/493/2011)	THAMMISETTY BALA RAJU Vs S. SRINU & ANOTHER	MADHAVA RAO NALLURI	N RAMA KRISHNA R1-UNSERVED RETURNED R2-SERVED	PRAKASAM
444.1	MACMA/4054/2012 (OP/491/2011)	NANDYALA YELAMANDA Vs S.SRINU AND ANOTHERS	MADHAVA RAO NALLURI	. N RAMA KRISHNA	PRAKASAM
445	MACMA/210/2013 (OP/95/1996) IA 1/2014(MACMAMP 1197/2014) Addl. Evidence Petition IA 2/2014(MACMAMP 1198/2014) Amendment Petition	KILARU SRINIVASA MURTHY DIED AS PER LR Vs A.VENKATA PRASAD	K V BHANU PRASAD	. P PHALGUNA RAO K PALLAVI A JAYANTHI R1- SERVED R2- UNSERVED RETURNED AS "NO SUCH PERSON" R3- APP. BY A. JAYANTHI	KRISHNA

446.1 along with 446

446	MACMA/278/2013 (OP/919/2001)	M. CHENNA KRISHNA REDDY AND ANOTHER Vs M.SARASWATHI AND 3 OTHERS	G RAMA MOHAN REDDY		YSR KADAPA
446.1	CMA/3729/2004 (OP/919/2001)	THE ORIENTAL INSURANCE CO. LTD Vs CHENNA KRISHNA REDDY & 4 OTHERS	M SATISH REDDY	G RAMA MOHAN REDDY	YSR KADAPA
447	MACMA/470/2013 (OP/377/2005) IA 1/2026 Condone Delay Petition IA 2/2026 Set Aside Petition IA 3/2026 L R Petition	UNITED INDIA INSURANCE COMPANY LIMITED Vs ELIKA GANGA RAJU	L V S PRASAD BABU PUVVADA	RR 1 and 2 disd for default vide C.O.dt.5/9/11. R3 served. MEMO PROOF OF SERVICE VIDE USR. NO. 44255/2026 FILED AS PER MEMO R1- RETURNED AS " INSUFFICIENT ADDRESS" NOTICE TO COUNSEL- SERVED	WEST GODAVARI
448	MACMA/562/2013 (OP/1021/2010)	MUNDRU ARUNA GUNTUR DIST & 3 OTHRS Vs M. GOVINDULU GUNTUR DIST & ANO	SRICHARAN TELAPROLU	GUDI SRINIVASU R1 R2 UNSERVED,R1 - PARTY REFUSED (AS PER POSTAL ENDORSEMENT). R2 - SERVED.	GUNTUR
449	MACMA/569/2013 IA 1/2017(MACMAMP 1344/2017) Fix an Early Date	NATIONAL INSURANCE CO. LTD CHITTOOR DIST. Vs SMT. CHINTALA SUBBA RATNAMMA & 5 ORS CHITTOOR DIST.	N RAMA KRISHNA	T C KRISHNAN RR 1 TO 4 APP BY T C KRISHNAN RR 5 , 6 DISMISSED FOR DEFAULT VIDE COURT ORDER DATE 13/09/2011	CHITTOOR
450	MACMA/609/2013 (OP/120/2005)	KASHARAPU @ KASIVARAPU PEDDA VENKATA SUBBANNA [DIED] & 3 ORS Vs MR.V.BABA FAKRUDDIN & ANR	V NITESH	RAMA MOHAN RAO KOTHA	YSR KADAPA
451	MACMA/783/2013 (OP/425/2008)	PALLA VIJAYAKUMAR & ANOTHER Vs RENDLA GANGAMMA & 2 OTHERS	V SESA KUMARI	D KODANDARAMI REDDY K LAKSHMAN R1 & R2-APP. BY M/s.D KODANDARAMI REDDY R3-APP. BY M/s.K LAKSHMAN TRAIL COURT RECORD AVAILABLE Listed along with MACMA (SR) No.27752 of 2014	YSR KADAPA
452	MACMA/27752/2014/ (Filing No.) IA 1/2014(MACMAMP 4477/2014) Condone Delay Petition	RENDLA GANGAMMA KADAPA DIST & ANR Vs DR R HANUMANTHA REDDY HYDERABAD AND 2 OTHERS	D KODANDARAMI REDDY	D SESHASAYANA REDDY Listed along with MACMA No.783 of 2013 R1 - APP BY M/S. D SESHASAYANA REDDY R2, R3 - NOTICE SENT NOT YET RETURNED	YSR KADAPA
453.1 along with 453					
453	MACMA/998/2013 (OP/83/2005)	BHAGAVATHULA VENKATA SIVA PRASAD PRODDATUR & ANO Vs C.H. SREENIVASULU REDDY NELLORE & ANO	SRINIVAS KARRA	AMANCHARLA SATISH BABU	YSR KADAPA
453.1	MACMA/999/2013 (OP/98/2005)	BHAGAVATHULA VENKATA SIVA PRASAD AND ANOTHER Vs CH.SREENIVASULU REDDY AND ANOTHER	SRINIVAS KARRA	AMANCHARLA SATISH BABU	YSR KADAPA

454	MACMA/1451/2013 (OP/708/2010)	MOLIPAKA PRAKASH Vs T RAMAIAHMMMA & ANOTHER	S.N.K.MAHANTHI	. GUDI SRINIVASU	VISAKHAPATNAM
455	MACMA/1525/2013 (OP/606/2010)	DATLA KALYANI & 2 OTHERS Vs CHALAPATHI RAO & 4 OTEHRS	V S R S NAIDU	V RAGHU R4- RETURNED AS "INSUFFICIENT ADDRESS" PROOF OF SERVICE NOT FILED	EAST GODAVARI
456	MACMA/1700/2013 (OP/481/2011)	NAGIREDDY NAGALAKSHMI Vs THE DEPOT MANAGER	SAI GANGADHAR CHAMARTY	. GHANTASALA UDAYA BHASKAR P VENKATA RAO SC For APSRTC UMADEVI MANCHALA R1-SERVED. R2-NOTICE SENT NOT YET RETURNED (ACKNOWLEDGEMENT NOT RECEIVED FROM THE COMMON HIGH COURT AT HYDERABAD). R3 & R4-APP. BY M/S GHANTASALA UDAYA BHASKAR.	KRISHNA
457	MACMA/375/2014 (OP/199/2008)	VALLEPU PADMAVATHI AND 6 OTHERS Vs G. MADHAVA RAO AND 2 OTHERS	Sita Devi Eluri	A MALATHI SRINIVASA RAO VUTLA	EAST GODAVARI
458	MACMA/636/2014 (OP/290/2009) IA 4/2013(MACMAMP 6276/2013) Vacate Stay Petition	VICE CHAIRMAN - M.D. APSRTC. HYD Vs PUNI VENKATA SUBBA RAO PRAKASAM DIST & 4 OTHRs	P VENKATA RAO SC For APSRTC	PATHI SIVA PRASAD VENKATESWARLU SANISETTY	PRAKASAM
459	MACMA/747/2014 (OP/304/2009) IA 2/2012(MACMAMP 5527/2012) Stay Petition IA 1/2014(MACMAMP 4431/2014) Vacate Stay Petition	THE NATIONAL INSURANCE CO LTD Vs VYDYAM KAMSALA NAGAMMA & 4 ORS	V VEERABHADRA CHARY	N ASWARTHA NARAYANA V SAMBASIVA RAO P VINAYAKA SWAMY K V RAJASREE R1 APP BY M/S N ASWARTHA NARAYANA. R2, R3 - APP BY M/S K V RAJASREE. R4 - APP BY M/S P VINAYAKA SWAMY. R5 - UNSERVED RETURNED. MEMO FILED VIDE USR NO.6245/26.	ANANTAPUR
460.1 along with 460					
460	MACMA/757/2014 (OP/464/2010) IA 2/2014(MACMAMP 1414/2014) Vacate Stay Petition	ICICI LOMBORD GENERAL INSURANCE COMPANY LIMITED Vs BATCHALA @ BATHULA ANNAPURNA AND 3 OTHERS	KOTA SUBBA RAO	JAYANTI S C SEKHAR ARAVALA RAMA RAO R2 R3 R4 UNSERVED,RR 1 TO 3 - APP BY M/S JAYANTI S C SEKHAR. R4 - APP BY M/S A.RAMA RAO. MACMA No.1121/2014 was Disposed in Lok Adalat on 19/09/2020. (Court Slip)	SRIKAKULAM
460.1	MACMA/1256/2014 (OP/355/2010)	ICICI LOMBORD GENERAL INSURANCE COMPANY LTD Vs BILLAKURTHI NARASAMMA	GUDI SRINIVASU	JAYANTI S C SEKHAR	SRIKAKULAM
461	MACMA/884/2014 (OP/415/2009)	G.GOVINDAIAHJ & 4 ORS Vs G.RAJU & ANR	NIMMAGADDA SATYANARAYANA	CH VENKAT RAMAN ELEVATED AS JUDGE C PRAKASH REDDY	CHITTOOR

462	MACMA/915/2014 (OP/37/2002)	MADHUPU VISWAROOPA CHARY Vs SHAIK BASHA AND 5 OTHERS	KAMBHAMPATI RAMESH BABU	. I MAAMU VANI A JAYANTHI R1 - UNSERVED RETURNED AS PER POSTAL ENDORSEMENT "REFUSED". R2 TO R4 - SERVED. R5 - DISMISSED FOR DEFAULT VIDE C.O.DT 15.11.2010. R6 - APP BY M/S A.JAYANTHI (4464).	WEST GODAVARI
463	MACMA/1050/2014 (OP/254/2009) IA 2/2011(MACMAMP 198/2011) Stay Petition	M/S APSRTC CHAIRMAN AND MD BUS BHAVAN MUSHIRABAD. HYD. Vs GAYAM GALEMMA AND ANOTHER	P VENKATA RAO SC For APSRTC	VENKATA REDDY CHITTEM KALLAKURI SRINIVASARAO	PRAKASAM
464	MACMA/1149/2014 (OP/756/2007)	THE NEW INDIA ASSURANCE COMPANY LTD. Vs DUPPADA RAJARAMANI & 6 OTHERS	T V SRI DEVI	KAUSHIK KUMBHAJADALA	VIZIANAGARAM
465	MACMA/1472/2014 (OP/178/2011) IA 1/2024 Amendment Petition	JAMRUT BEE Vs PATHAN SALEEM	S KRISHNA REDDY	. AMANCHARLA SATISH BABU R1-NOTICE SERVED R2-APP. BY M/S NARESH BYRAPANENI Trial Court record available	ANANTAPUR
466	MACMA/1510/2014 (OP/116/2007)	THE UNITED INDIA INSURANCE COMPANY LTD. Vs KOTAPATI MADHAVI	NAGUMANTRI NAGESWARA RAO	SIVA RAMA KRISHNA KOLLURU K K CHAKRAVARTHY TRAIL COURT RECORD AVAILABLE	GUNTUR

467.1,467.2,467.3 along with 467

467	MACMA/1684/2014 (OP/372/2004)	THE NATIONAL INSURANCE COMPANY LTD Vs TUTTI VEERAMMA	K MADHUSUDHAN REDDY	TRAIL COURT RECORD NOT AVAILABLE	WEST GODAVARI
467.1	MACMA/1041/2012 (OP/372/2004)	THE NEW INDIA ASSURANCE COMPANY LIMITED Vs TUTTI VEERAMMA	C PRAKASH REDDY	T S RAYALU	WEST GODAVARI
467.2	MACMA/1640/2012 (OP/690/2004) IA 2/2009(MACMAMP 664/2009) Condone Delay Petition IA 3/2009(MACMAMP 759/2009) Stay Petition	THE NEW INDIA ASSURANCE CO LTD Vs GOLLAMANDALA VENKATESWARA RAO & 7 ORS	C PRAKASH REDDY	B V KRISHNA REDDY T S RAYALU KOTA SUBBA RAO	WEST GODAVARI
467.3	MACMA/1458/2014 (OP/690/2004) IA 4/2008(MACMAMP 33574/2008) Stay Petition	THE NATIONAL INSURANCE COMPANY LTD Vs GOLLAMANDALA VENKATESWARA RAO & 7 ORS	T S RAYALU	B V KRISHNA REDDY P BHANU PRAKASH	WEST GODAVARI
468	MACMA/4261/2014 (OP/136/2012)	KANDIPUDI DEMUDU [DIED] Vs KANDIPALLI APPALANARASIMHA	MANGENA SREE RAMA RAO	ELEVATED AS JUDGE KORAGANTI SREENIVASARAO R1 - UNSERVED RETURNED AS PER POSTAL ENDORSEMENT "NO SUCH ADDRESSEE SUCH A DOOR NO". R2 - APP BY M/S K.SREENIVASA RAO.	VISAKHAPATNAM

469	MACMA/308/2015 IA 1/2015(MACMAMP 801/2015) Stay Petition IA 1/2019 Vacate Stay Petition IA 2/2019 Permission Petition	BAJAJ ALLIAZN GENERAL INSURANCE CO LTD. Vs CHINTHA NAGA MANI & 3 OTHERS	T V SRI DEVI	K V L NARASIMHA RAO NARESH BYRAPANENI R2 R3 UNSERVED,R1- APP. BY M/s.K V L NARASIMHA RAO R2-UNSERVED RETURNED ("LEFT INDIA" AS PER POSTAL ENDORSEMENT) R3-SERVED	WEST GODAVARI
470	MACMA/321/2015 (OP/762/2009) IA 1/2015(MACMAMP 858/2015) Stay Petition IA 1/2019 Vacate Stay Petition IA 2/2019 Permission Petition	BAJAJ ALLIANZ GEN INS CO LTD. W.G.DIST Vs CHINTHA NAGA MANI W.G.DIST & 2 OTHERS	T V SRI DEVI	K V L NARASIMHA RAO NARESH BYRAPANENI	WEST GODAVARI
471	MACMA/333/2015 (OP/763/2009) IA 1/2015(MACMAMP 880/2015) Stay Petition IA 1/2019 Vacate Stay Petition IA 2/2019 Permission Petition	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Vs SMT.CHINTHA RAMANAMMA & 6 ORS	T V SRI DEVI	K V L NARASIMHA RAO NARESH BYRAPANENI	WEST GODAVARI
472	MACMA/509/2015 (OP/153/2013)	GOPU RAVI KUMAR PRAKASAM DIST & ANR Vs ROLLA MALLA REDDY G	MADHAVA RAO NALLURI	V VEERABHADRA CHARY N S BHASKARA RAO R1 UNSERVED,R1- SERVED R2-APP. BY M/s.V VEERABHADRA CHARY	PRAKASAM
473.1,473.2 along with 473					
473	MACMA/551/2015 (OP/364/2011)	UNITED INDIA INS. CO. LTD. Vs VEMULA VENKATA KIRAN KUMAR	V V N NARASIMHAM	MADHAVA RAO NALLURI P VENKATA RAO SC For APSRTC	PRAKASAM
473.1	MACMA/586/2015 (OP/329/2011) IA 1/2017(MACMAMP 3515/2017) Amendment Petition	UNITED INDIA INS. CO.LTD. Vs INTURI BRAHMAIAH & 5 OTHERS	V V N NARASIMHAM	MADHAVA RAO NALLURI P VENKATA RAO SC For APSRTC	PRAKASAM
473.2	MACMA/587/2015 (OP/365/2011) IA 1/2015(MACMAMP 1782/2015) Stay Petition	UNITED INDIA INS. CO. LTD. Vs INTURI SANKAR & 3 OTHERS	V V N NARASIMHAM	MADHAVA RAO NALLURI V SAMBASIVA RAO P VENKATA RAO SC For APSRTC	PRAKASAM
474	MACMA/1383/2015 (OP/266/2011)	ADADADI NAGOOR Vs PENKEY MAHALAKSHMI & 2 OTHERS	A K KISHORE REDDY		EAST GODAVARI
475	MACMA/1566/2015 (OP/257/2012) IA 1/2015(MACMAMP 3334/2015) Fix an Early Date	GORLA VENKATESWARAMMA PRAKASAM DIST & 4 OTHERS Vs AMINEBAD RANGASWAMY KADAPA DIST & 2 OTHERS	N A RAMACHANDRA MURTHY	GUDI SRINIVASU R1 R2 R3 UNSERVED,R1 TO R3-SERVED MEMO OF PROOF OF SERVICE FILED VIDE USR NO.110475/2024.	PRAKASAM
476	MACMA/1763/2015 (OP/266/2011)	HDFC ERGO GENERAL INSURANCE CO. LTD. Vs ADADADI NAGOOR & 2 OTHERS	AMANCHARLA SATISH BABU	A K KISHORE REDDY	EAST GODAVARI

477	MACMA/1963/2015 (OP/214/2008)	THE UNITED INDIA INSURANCE CO. LTD. Vs POGANDA CHENNAMMA & 3 OTS	A JAYANTHI	MATADA YUVASIVA SWAMY R1 - APP BY M/S MATADA YUVASIVA SWAMY. R2, R3 - MINORS REP BY R1 VIDE C.T. R4 - UNSERVED RETURNED AS PER POSTAL ENDORSEMENT "INSUFFICIENT ADDRESS".	YSR KADAPA
478	MACMA/2379/2015 (OP/669/2011) IA 2/2015(MACMAMP 688/2015) Stay Petition IA 3/2015(MACMAMP 4386/2015) Vacate Stay Petition	THE ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION Vs AMINA BEE & 7 OTHERS	K SRINIVASA PRASAD SC For APSRTC	ELURU SESHA MAHESH BABU NAGARAJU NAGURU P SATYA MANJULA S V RAMANA RR 1 TO 4 - APP BY M/S ELURU SESHA MAHESH BABU. R5 - APP BY M/S NAGARAJU NAGURU. R6 - SERVED. R7 - UNSERVED RETURNED AS PER POSTAL ENDORSEMENT "LEFT". R8 - APP BY M/S B.NARESH, SERVED. (CS)	WEST GODAVARI
479	MACMA/2620/2015 (OP/1022/2014)	THE CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. Vs AKKIREDDI APPALA RAJU & 2 OTHERS	A RAMAKRISHNA REDDY	G V S KISHORE KUMAR R1 & R2-APP. BY M/S G V S KISHORE KUMAR. R3-SERVED.	VISAKHAPATNAM

INTERLOCUTORY(REVIEW PETITIONS)

480	IA/3/2025 Review Petition MACMA/3445/2012	JAKKI SURYANARAYANA AT RAJU Vs	TURAGA SAI SURYA	MARELLA RADHA K SRINIVASA PRASAD SC For APSRTC T MAHENDER RAO P B NARASIMHA MURTY	WEST GODAVARI
481	IA/2/2025 Condone Delay in Rep MACMA/3445/2012	JAKKI SURYANARAYANA AT RAJU Vs	TURAGA SAI SURYA	MARELLA RADHA K SRINIVASA PRASAD SC For APSRTC T MAHENDER RAO P B NARASIMHA MURTY	WEST GODAVARI
482	IA/1/2025 Condone Delay Petition MACMA/3445/2012	JAKKI SURYANARAYANA AT RAJU Vs	TURAGA SAI SURYA	MARELLA RADHA K SRINIVASA PRASAD SC For APSRTC T MAHENDER RAO P B NARASIMHA MURTY	WEST GODAVARI
483	IA/1/2024 Condone Delay Petition MACMA/1742/2014	SMT. PATNALA DEVI AND 5 OTHERS Vs	JAYANTI S C SEKHAR	B V APARNA LAKSHMI A JAYANTHI	VIZIANAGARAM
484	IA/3/2024 Dispense with Petition MACMA/1742/2014	SMT. PATNALA DEVI AND 5 OTHERS Vs	JAYANTI S C SEKHAR	B V APARNA LAKSHMI A JAYANTHI	VIZIANAGARAM
485	IA/2/2024-Review Petition MACMA/1742/2014	SMT. PATNALA DEVI AND 5 OTHERS Vs	JAYANTI S C SEKHAR	B V APARNA LAKSHMI A JAYANTHI	VIZIANAGARAM